

# ORISSA HIGH COURT

## FILING REPORT AS ON :22/07/2024

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL                         | PS/ LOWER COURT CASE                   | E-Filing No              |
|----|--------------------|--|---|--|--------------------------|
| 1  | D-ARBP/31348/2024  | SOURAV SEKHAR BEHERA<br>VS<br>NILESH BADGUJAR, AUTOONE ENGG. SERVICES,MAHARASTRA | IN PERSON<br>VS<br>SREEJIT MOHANTY              | //<br>()<br>//                         | LOD20220000356C202400006 |
| 2  | D-ARBP/31473/2024  | SENDOZ COMMERCIAL PVT.LTD.<br>VS<br>IREL(INDIA)LTD.                              | SREEJIT MOHANTY<br>VS<br>PRADEEP KUMAR PANDA    | //<br>()<br>//                         |                          |
| 3  | D-BLAPL/21646/2024 | GANDHARBA MALIK<br>VS<br>STATE OF ODISHA   | PRADEEP KUMAR PANDA<br>VS<br>SARADA PRASAD DASH | BHUBAN /345 /2024<br>()<br>//          |                          |
| 4  | D-BLAPL/21647/2024 | MANISH KUMAR YADAV<br>VS<br>STATE OF ODISHA                                      | SARADA PRASAD DASH<br>VS<br>SARADA PRASAD DASH  | PIPLI /74 /2023<br>()<br>//            |                          |
| 5  | D-BLAPL/21650/2024 | MANISH KUMAR YADAV<br>VS<br>STATE OF ODISHA                                      | SARADA PRASAD DASH<br>VS<br>JAYANTA KUMAR BAL   | PIPLI /13 /2023<br>()<br>//            |                          |
| 6  | D-BLAPL/21652/2024 | POOJA KUMARI @ MAHATO<br>VS<br>STATE OF ODISHA                                   | JAYANTA KUMAR BAL<br>VS<br>GURUPRASAD BEHERA    | SUNDARGARH TOWN /160 /2024<br>()<br>// |                          |
| 7  | D-BLAPL/21654/2024 | SURENDRA PRADHAN<br>VS<br>STATE OF ODISHA  | GURUPRASAD BEHERA<br>VS<br>SARADA PRASAD DASH   | / /0<br>()<br>//                       | AOR20220000925C202400038 |
| 8  | D-BLAPL/21655/2024 | MANISH KUMAR YADAV<br>VS<br>STATE OF ODISHA                                      | SARADA PRASAD DASH<br>VS<br>ARIJEET MISHRA      | BERHAMPUR TOWN /209 /2023<br>()<br>//  |                          |
| 9  | D-BLAPL/21657/2024 | SARAT DISHARI @ BAGH<br>VS<br>STATE OF ODISHA                                    | ARIJEET MISHRA<br>VS<br>GURUPRASAD BEHERA       | JEYPORE MAHILA /83 /2024<br>()<br>//   |                          |
| 10 | D-BLAPL/21662/2024 | RANJAN BEHERA@BAPI<br>VS<br>STATE OF ODISHA                                      | GURUPRASAD BEHERA<br>VS<br>ASIT KUMAR OTTA      | KHANTAPADA /63 /2024<br>()<br>//       | AOR20220000925C202400034 |
| 11 | D-BLAPL/21667/2024 | RAJESH KUMAR DHADA<br>VS<br>STATE OF ODISHA                                      | ASIT KUMAR OTTA<br>VS<br>STATE OF ODISHA        | JHARPOKHARIA / /0<br>()<br>//          | AOR20230000623C202400024 |

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|----|--------------------|---|---------------------------|---------------------------------------|--------------------------|
| 12 | D-BLAPL/21669/2024 | JAYARAM PUNJI<br>VS<br>STATE OF ODISHA          | MANOJ KUMAR PANDA<br>VS   | KHARIAR /146 /2024<br>()<br>//        |                          |
| 13 | D-BLAPL/21673/2024 | BALARAM MALLICK<br>VS<br>STATE OF ODISHA        | GAGAN BIHARI SINGH<br>VS  | BHADRESWAR /100 /2024<br>()<br>//     |                          |
| 14 | D-BLAPL/21674/2024 | JITENDRA BISWAL @ JITU<br>VS<br>STATE OF ODISHA | ANIRUDHA DAS<br>VS        | ANGUL SADAR PS /568 /2021<br>()<br>// |                          |
| 15 | D-BLAPL/21675/2024 | SUNIL MAJHI<br>VS<br>STATE OF ODISHA            | UMA SHANKAR PATEL<br>VS   | LEPHRIPADA /43 /2024<br>()<br>//      | AOR20220000263C202400037 |
| 16 | D-BLAPL/21678/2024 | PRAMOD SETH<br>VS<br>STATE OF ODISHA            | RAMAKANTA MISHRA<br>VS    | //<br>()<br>//                        | AOR20220004226C202400023 |
| 17 | D-BLAPL/21681/2024 | KSHYAMASILA TAJAN<br>VS<br>STATE OF ODISHA      | UMA SHANKAR PATEL<br>VS   | BHASMA / /0<br>()<br>//               | AOR20220000263C202400038 |
| 18 | D-BLAPL/21682/2024 | PRATAP SAMAL<br>VS<br>STATE OF ODISHA           | ANIRUDHA DAS<br>VS        | BALIMI /217 /2023<br>()<br>//         |                          |
| 19 | D-BLAPL/21687/2024 | DASA MAJHI<br>VS<br>STATE OF ODISHA             | S.S.RAY (2)<br>VS         | PUTASINGH /21 /2021<br>()<br>//       |                          |
| 20 | D-BLAPL/21688/2024 | GADA MAJHI<br>VS<br>STATE OF ODISHA             | S.S.RAY (2)<br>VS         | PUTASINGH /18 /2021<br>()<br>//       |                          |
| 21 | D-BLAPL/21689/2024 | BAPUNI BISOYI<br>VS<br>STATE OF ODISHA          | GOPAL KRISHNA NAYAK<br>VS | BADAGADA /311 /2024<br>()<br>//       |                          |
| 22 | D-BLAPL/21691/2024 | PAPUNI DAS @ PAPU DAS<br>VS<br>STATE OF ODISHA  | DEEPAK KU SAHOO<br>VS     | NIKIRAI /43 /2024<br>()<br>//         |                          |
| 23 | D-BLAPL/21701/2024 | DILIP KUMAR SATAPATHY @ MITU                    | SOUGAT DASH               | JAGATPUR /391 /2023                   |                          |

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|----|--------------------|---|-------------------------|--------------------------|--------------------------|
|    |                    | VS  | VS                      | ()                       |                          |
|    |                    | STATE OF ODISHA                                 |                         | //                       |                          |
| 24 | D-BLAPL/21703/2024 | RAJ KISHORE SAHOO@RAJ KISHOR SAHOO              | BIKRAM KESHARI RAJ      | BHUBANESWAR CBI /1 /2024 |                          |
|    |                    | VS  | VS                      | ()                       |                          |
|    |                    | NARCOTICS CONTROL BUREAU BHUBANESWAR ZONAL UNIT |                         | //                       |                          |
| 25 | D-BLAPL/21705/2024 | BIJAY KUMAR SETHY                               | AMULYA RATNA PANDA      | / /0                     |                          |
|    |                    | VS  | VS                      | ()                       |                          |
|    |                    | STATE OF ODISHA                                 |                         | //                       |                          |
| 26 | D-BLAPL/21711/2024 | TRIPATI JENA @ BABU                             | BISWA KUMAR MISHRA      | BADAGADA /535 /2023      |                          |
|    |                    | VS  | VS                      | ()                       |                          |
|    |                    | STATE OF ODISHA                                 |                         | //                       |                          |
| 27 | D-BLAPL/21715/2024 | RABI NARAYAN DASH                               | BASUDEV PUJARI          | PIPLI /406 /2023         |                          |
|    |                    | VS  | VS                      | ()                       |                          |
|    |                    | STATE OF ODISHA                                 |                         | //                       |                          |
| 28 | D-BLAPL/21716/2024 | ARJUN PAIK                                      | BASUDEV PUJARI          | MOHANA /120 /2020        |                          |
|    |                    | VS  | VS                      | ()                       |                          |
|    |                    | STATE OF ODISHA                                 |                         | //                       |                          |
| 29 | D-BLAPL/21719/2024 | SANJU PATRA @ MUNA                              | BIBHUTI BHUSAN NANDA    | BADACHANA /327 /2023     |                          |
|    |                    | VS  | VS                      | ()                       |                          |
|    |                    | STATE OF ODISHA                                 |                         | //                       |                          |
| 30 | D-BLAPL/21727/2024 | SANTI LATA PATTNAIK                             | PABITRA KUMAR NAYAK     | HIRAKUD /138 /2016       |                          |
|    |                    | VS  | VS                      | ()                       |                          |
|    |                    | STATE OF ODISHA                                 |                         | //                       |                          |
| 31 | D-BLAPL/21729/2024 | KAINA DIGAL                                     | RABINDRANATH BARIK      | //                       | AOR20220004220C202400017 |
|    |                    | VS  | VS                      | ()                       |                          |
|    |                    | STATE OF ODISHA                                 |                         | //                       |                          |
| 32 | D-BLAPL/21731/2024 | TANKADHAR DALEI@KALIA                           | SOUBHAGYA KUMAR DASH    | R.UDAYAGIRI /115 /2023   | AOR20220001631C202400030 |
|    |                    | VS  | VS                      | ()                       |                          |
|    |                    | STATE OF ODISHA                                 |                         | //                       |                          |
| 33 | D-BLAPL/21733/2024 | SANTI LATA PATTNAIK                             | PABITRA KUMAR NAYAK     | HIRAKUD /61 /2017        |                          |
|    |                    | VS  | VS                      | ()                       |                          |
|    |                    | STATE OF ODISHA                                 |                         | //                       |                          |
| 34 | D-BLAPL/21734/2024 | PRASTUTA PAIKA                                  | SOUBHAGYA KUMAR DASH    | R.UDAYAGIRI /138 /2023   | AOR20220001631C202400032 |
|    |                    | VS  | VS                      | ()                       |                          |

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|----|--------------------|---|-------------------------------|---|-------------|
| 35 | D-BLAPL/21738/2024 | STATE OF ODISHA<br>G.PRABHAKAR PATRO<br>VS  | PABITRA KUMAR NAYAK<br>VS     | //<br>SAMBALPUR VIGILANCE /16 /2024<br>() |             |
| 36 | D-BLAPL/21741/2024 | STATE OF ODISHA(VIG.)<br>LAL SAHAB<br>VS  | NITYANANDA MOHAPATRA<br>VS    | //<br>/ /0<br>()                          |             |
| 37 | D-BLAPL/21745/2024 | STATE OF ODISHA<br>SADHU @ SAHADEV KHILLA<br>VS                                   | DEEPAK KU SAHOO<br>VS         | //<br>MATHILI /100 /2022<br>()            |             |
| 38 | D-BLAPL/21748/2024 | STATE OF ODISHA<br>RAJAT KUMAR<br>VS  | SANDIPAN MISHRA<br>VS         | //<br>EOW,BHUBANESWAR /20 /2023<br>()     |             |
| 39 | D-BLAPL/21749/2024 | STATE OF ODISHA<br>SK.SONU @ SK. ALLAUDDIN<br>VS                                  | RAMESH CHANDRA MAHARANA<br>VS | //<br>LAXMISAGAR P.S. /372 /2024<br>()    |             |
| 40 | D-BLAPL/21756/2024 | STATE OF ODISHA<br>PANCHANAN SETHI<br>VS  | ASHOK JENA<br>VS              | //<br>MAHANGA /5 /2021<br>()              |             |
| 41 | D-BLAPL/21757/2024 | STATE OF ODISHA<br>GOVINDA YADAV<br>VS  | RAMESH CHANDRA MAHARANA<br>VS | //<br>/ /0<br>()                          |             |
| 42 | D-BLAPL/21758/2024 | STATE OF ODISHA<br>BHANJA KISHORE @ SANJAY @ SANJEEB @ RAJU NSARJYJEET ROUT<br>VS | VS                            | //<br>DEOGARH /28 /2020<br>()             |             |
| 43 | D-BLAPL/21760/2024 | STATE OF ODISHA<br>NAVINIT KUMAR<br>VS  | SABYASACHI MISHRA<br>VS       | //<br>G.R.P.S. /53 /2024<br>()            |             |
| 44 | D-BLAPL/21763/2024 | STATE OF ODISHA<br>LOCHAN BISOI<br>VS   | SABYASACHI MISHRA<br>VS       | //<br>/ /0<br>()                          |             |
| 45 | D-BLAPL/21766/2024 | STATE OF ODISHA<br>BHAGIRATHI SWAIN<br>VS   | JYOTIRMAYA SAHOO<br>VS        | //<br>/ /0<br>()                          |             |
|    |                    | STATE OF ODISHA   |                               | //  |             |

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|-----------|--------------------------|---|--------------------------------|--|--------------------|
| 46        | D-BLAPL/21768/2024       | RATAN KUMAR<br>VS<br>STATE OF ODISHA                        | JYOTIRMAYA SAHOO<br>VS         | RANPUR /211 /2024<br>()<br>//                    |                    |
| 47        | D-BLAPL/21773/2024       | RAMA SOREN<br>VS<br>STATE OF ODISHA                         | SURYAKANTA DWIBEDI<br>VS       | BETNOTI /36 /2024<br>()<br>//                    |                    |
| 48        | D-BLAPL/21774/2024       | SUMIT KUMAR NAYAK @ KUNU<br>VS<br>STATE OF ODISHA           | AMLAN SHAKTI PAUL<br>VS        | JATNI P.S. /275 /2024<br>()<br>//                |                    |
| 49        | D-BLAPL/21776/2024       | NILU @ NIRANJAN ROUT<br>VS<br>STATE OF ODISHA               | AMLAN SHAKTI PAUL<br>VS        | INFOVALLY UPD BHUBANESWAR /179 /2024<br>()<br>// |                    |
| 50        | D-BLAPL/21777/2024       | DILLIP KUMAR PANDA<br>VS<br>STATE OF ODISHA                 | BIKRAM CHANDRA GHADEI<br>VS    | JAJPUR TOWN /261 /2023<br>()<br>//               |                    |
| 51        | D-BLAPL/21781/2024       | BABBAL @ SHARUN<br>VS<br>STATE OF ODISHA                    | AMIT PRASAD BOSE<br>VS         | BANGOMUNDA /225 /2023<br>()<br>//                |                    |
| 52        | D-BLAPL/21782/2024       | MUSTAKEEN<br>VS<br>STATE OF ODISHA                          | AMIT PRASAD BOSE<br>VS         | PATNAGARH /321 /2023<br>()<br>//                 |                    |
| 53        | D-BLAPL/21784/2024       | MUSTAKEEN<br>VS<br>STATE OF ODISHA                          | AMIT PRASAD BOSE<br>VS         | BANGOMUNDA /225 /2023<br>()<br>//                |                    |
| 54        | D-BLAPL/21785/2024       | AHSAN<br>VS<br>STATE OF ODISHA                              | AMIT PRASAD BOSE<br>VS         | PATNAGARH /321 /2023<br>()<br>//                 |                    |
| 55        | D-BLAPL/21792/2024       | RAJAT PATRA @ RAJAT KUMAR PATRA<br>VS<br>STATE OF ODISHA    | PRANAB KUMAR DAS<br>VS         | MALKANGIRI /376 /2024<br>()<br>//                |                    |
| 56        | D-BLAPL/21793/2024       | KILLO PURUSHUTI @ KHILLO PURUSHUTI<br>VS<br>STATE OF ODISHA | JUGALA KISHORE PANDA<br>VS     | CHITRAKONDA /145 /2022<br>()<br>//               |                    |
| 57        | D-BLAPL/21794/2024       | DAMARU SISA @ DAMRU SISA                                    | JUGALA KISHORE PANDA           | KALIMELA /107 /2022                              |                    |

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|----|--------------------|---------------------------------|-------------------------|---------------------------|--------------------------|
|    |                    | VS                              | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA                 |                         | //                        |                          |
| 58 | D-BLAPL/21795/2024 | RAJAT PATRA @ RAJAT KUMAR PATRA | PRANAB KUMAR DAS        | MALKANGIRI /381 /2024     |                          |
|    |                    | VS                              | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA                 |                         | //                        |                          |
| 59 | D-BLAPL/21799/2024 | AULA SEKHAR                     | BIBEKANANDA MAHAPATRA   | CHAMPUA /80 /2024         |                          |
|    |                    | VS                              | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA                 |                         | //                        |                          |
| 60 | D-BLAPL/21801/2024 | AJAY PADHAN @ NAIK @ NAYAK      | SMRUTI RANJAN BAL       | TANGI (KHURDA) /355 /2013 |                          |
|    |                    | VS                              | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA                 |                         | //                        |                          |
| 61 | D-BLAPL/21802/2024 | AULA SEKHAR                     | BIBEKANANDA MAHAPATRA   | CHAMPUA /85 /2023         |                          |
|    |                    | VS                              | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA                 |                         | //                        |                          |
| 62 | D-BLAPL/21803/2024 | BHAGABAT MURMU                  | HEMANTA KUMAR MOHANTA   | KHUNTA /359 /2023         |                          |
|    |                    | VS                              | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA                 |                         | //                        |                          |
| 63 | D-BLAPL/21804/2024 | DILLIP HARAGA @ HAMAGA          | PARTHA SARATHI DAS      | BARKOTE /115 /2021        | AOD20240000362C202400005 |
|    |                    | VS                              | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA                 |                         | //                        |                          |
| 64 | D-BLAPL/21808/2024 | SAGAR HEMBRAM                   | DALIRANI BEHURAY        | SARAT /9 /2024            |                          |
|    |                    | VS                              | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA                 |                         | //                        |                          |
| 65 | D-BLAPL/21811/2024 | TUSHA @ THUSA HEMBRAM           | DALIRANI BEHURAY        | SARAT /9 /2024            |                          |
|    |                    | VS                              | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA                 |                         | //                        |                          |
| 66 | D-BLAPL/21812/2024 | AULA SEKHAR                     | BIBEKANANDA MAHAPATRA   | CHAMPUA /64 /2024         |                          |
|    |                    | VS                              | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA                 |                         | //                        |                          |
| 67 | D-BLAPL/21814/2024 | GUPTESWAR NAIK                  | BIKASH KUMAR DASH       | SONEPUR /186 /2024        |                          |
|    |                    | VS                              | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA                 |                         | //                        |                          |
| 68 | D-BLAPL/21817/2024 | BIKRAM BISWAL                   | LAXMIDHAR MAHAPATRA     | CANTONMENT ROAD /33 /2024 |                          |
|    |                    | VS                              | VS                      | ()                        |                          |

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| 69 | D-BLAPL/21836/2024 | STATE OF ODISHA<br>ASHOK KUMAR PANIGRAHY @ ASHOK KUMAR PANIGRAHY | PRADYUMN MOHANTY          | //<br>PURUSHOTTAMPUR /314 /2022   |             |
|    |                    | VS   | VS                        | ()                                |             |
| 70 | D-BLAPL/21843/2024 | STATE OF ODISHA<br>RUTAN SAHU                                    | SURENDRA KUMAR BISWAL     | //<br>/ /0                        |             |
|    |                    | VS   | VS                        | ()                                |             |
| 71 | D-BLAPL/21847/2024 | STATE OF ODISHA<br>BIRANCHI MALLICK                              | SURENDRA KUMAR BISWAL     | //<br>CHAKAPADA PS /78 /2024      |             |
|    |                    | VS   | VS                        | ()                                |             |
| 72 | D-BLAPL/21848/2024 | STATE OF ODISHA<br>KAMAL LOCHAN BEHERA                           | PRASANTA KUMAR NANDA      | //<br>ORKEL /34 /2023             |             |
|    |                    | VS   | VS                        | ()                                |             |
| 73 | D-BLAPL/21851/2024 | STATE OF ODISHA<br>MD.ISRAR                                      | LAXMINARAYAN PATEL        | //<br>SAMBALPUR SADAR /107 /2024  |             |
|    |                    | VS   | VS                        | ()                                |             |
| 74 | D-BLAPL/21852/2024 | STATE OF ODISHA<br>KHAGAPATI @ KHAGASWAR ADARI                   | PRASANTA KUMAR NANDA      | //<br>MALKANGIRI /2 /2023         |             |
|    |                    | VS   | VS                        | ()                                |             |
| 75 | D-BLAPL/21853/2024 | STATE OF ODISHA<br>DIKSHIT BHOI                                  | SUSAMPAD HOTA             | //<br>TUMUDIBANDHA /93 /2024      |             |
|    |                    | VS   | VS                        | ()                                |             |
| 76 | D-BLAPL/21855/2024 | STATE OF ODISHA<br>TRILOCHAN SA @ KENDA                          | DEVASHIS PANDA            | //<br>SUNDARGARH SADAR /107 /2023 |             |
|    |                    | VS   | VS                        | ()                                |             |
| 77 | D-BLAPL/21858/2024 | STATE OF ODISHA<br>PENE @ HARISH DHAREI                          | DHIRENDRA KUMAR MOHAPATRA | //<br>SUNDARGARH TOWN /160 /2024  |             |
|    |                    | VS   | VS                        | ()                                |             |
| 78 | D-BLAPL/21861/2024 | STATE OF ODISHA<br>BASANTA KUMAR SAHU                            | SANJIB KUMAR BHANJADEO    | //<br>POLASARA PS /402 /2022      |             |
|    |                    | VS   | VS                        | ()                                |             |
| 79 | D-BLAPL/21862/2024 | STATE OF ODISHA<br>NARESH JENA @ NARI                            | PRAVASH CHANDRA JENA      | //<br>PURI SADAR /150 /2023       |             |
|    |                    | VS   | VS                        | ()                                |             |
|    |                    | STATE OF ODISHA  |                           | //                                |             |

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|----|--------------------|---|--------------------------------|---|--------------------------|
| 80 | D-BLAPL/21866/2024 | JAGA @ RANJAN MAHURI @ SRI RANJAN MAHURI<br>VS<br>STATE OF ODISHA   | PRAVASH CHANDRA JENA<br>VS     | KAMARDA /75 /2022<br>()<br>//             |                          |
| 81 | D-BLAPL/21869/2024 | SUSANTA RANA @ THABIRA RANA<br>VS<br>STATE OF ODISHA                | NIHAR RANJAN MISHRA<br>VS      | BHAWANIPATNA SADAR /246 /2024<br>()<br>// | AOD20230000310C202400016 |
| 82 | D-BLAPL/21871/2024 | MAHESH MAJHI<br>VS<br>STATE OF ODISHA                               | B.K.MAHAPATRA<br>VS            | SAMBALPUR TOWN /232 /2024<br>()<br>//     | AOR20230001364C202400009 |
| 83 | D-CMAPL/31313/2024 | PABITRA BISWAL<br>VS<br>UNION OF INDIA                              | PRASANTA KUMAR SATAPATHY<br>VS | //<br>()<br>//                            |                          |
| 84 | D-CMAPL/31424/2024 | PREETI SMARANIKA KHURA<br>VS<br>STATE OF ODISHA                     | ADV.<br>VS                     | //<br>()<br>//                            |                          |
| 85 | D-CMAPL/31506/2024 | JASODA PATEL<br>VS<br>DEBARCHAN PATEL                               | ADV.<br>VS                     | //<br>()<br>//                            |                          |
| 86 | D-CMP/31310/2024   | JITENDRA NAYAK<br>VS<br>DURYODHAN NAYAK                             | PRASANTA KUMAR SATAPATHY<br>VS | //<br>()<br>//                            |                          |
| 87 | D-CMP/31318/2024   | SITA DASH<br>VS<br>BASANTA KUMAR DASH                               | MAHESWAR MOHANTY<br>VS         | //<br>()<br>//                            |                          |
| 88 | D-CMP/31346/2024   | BIJAY PATNAIK<br>VS<br>RAMAKRUSHNA PATTNAIK @ RAMAKRUSHNA MOHAPATRA | SWARUP KUMAR PATNAIK<br>VS     | //<br>()<br>//                            | AOR20220003583C202400001 |
| 89 | D-CMP/31410/2024   | MALATI PATTANAYAK<br>VS<br>DEBASISH PATTANAYAK                      | KUNAL KUMAR SWAIN<br>VS        | //<br>()<br>//                            |                          |
| 90 | D-CMP/31415/2024   | SNEHA AGARWAL<br>VS<br>STATE OF ODISHA                              | AMIT PRASAD BOSE<br>VS         | //<br>()<br>//                            |                          |
| 91 | D-CMP/31427/2024   | ANANTARAM PRADHAN   | S.S.MOHAPATRA                  | //  |                          |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                 | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|-------------------------|----------------------|-------------|
|     |                    | VS   | VS                      | 0                    |             |
| 92  | D-CMP/31431/2024   | BANITA PRADHAN<br>FAKIRA CHARAN JENA                 | SANDIPANI MISRA         | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 93  | D-CMP/31442/2024   | BABAJI CHARAN JENA<br>ANANTARAM PADHAN               | SURYASNATA MOHAPATRA    | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 94  | D-CMP/31443/2024   | BANITA PADHAN<br>DIPAKA KUMAR DAS                    | NIROD KUMAR SAHU        | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 95  | D-CMP/31449/2024   | PRASANNA SENAPATI<br>RADHASYAM MOHARANA              | PRAVAT RANJAN SUTAR     | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 96  | D-CMP/31508/2024   | PRADYUMNA KUMAR MOHARANA<br>CHANDANA GOCHHIKAR       | SAIBRATA RATH           | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 97  | D-CONTC/31273/2024 | SULOCHANA SENAPATI<br>RAMESH CHANDRA NANDA           | ADV.                    | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 98  | D-CONTC/31275/2024 | SATYABRAT SAHU<br>SATYABRATA MOHANTY                 | ADV.                    | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 99  | D-CONTC/31278/2024 | SATYABRAT SAHU<br>ROYAL SECURITY SERVICE, BOLANGIR   | DAYANIDHI MISHRA        | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 100 | D-CONTC/31280/2024 | GAURAV SHIVAJI ISALWAR, IAS<br>PRADEEP KUMAR PRADHAN | JASHOBANTA DASH         | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 101 | D-CONTC/31291/2024 | SANJAY KUMAR SINGH, IAS<br>KAMALAKANTA BEHERA        | ADV.                    | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 102 | D-CONTC/31299/2024 | SIDDESHWAR BALIRAM BONDAR, IAS<br>LOBHABATI PATEL    | ADV.                    | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--|-------------------------|----------------------|--------------------------|
| 103 | D-CONTC/31312/2024 | ASWATHY S, IAS<br>BHUBAN CHANDAN<br>VS   | ADV.<br>VS              | //<br>//<br>0        |                          |
| 104 | D-CONTC/31322/2024 | ANU GARG, IAS<br>BHARATI DAS<br>VS   | ADV.<br>VS              | //<br>//<br>0        |                          |
| 105 | D-CONTC/31337/2024 | BISHNUPADA SETHI, IAS<br>JYOTIRMAYEE NAYAK<br>VS   | ADV<br>VS               | //<br>//<br>0        | AOD20220003080C202400016 |
| 106 | D-CONTC/31338/2024 | ASWATHY S, COMMISSIONER CUM SECRETARY, S AND ME DEPTT.<br>ASHWINI BALLAV GOSWAMI<br>VS           | ADV.<br>VS              | //<br>//<br>0        |                          |
| 107 | D-CONTC/31339/2024 | DULALSEN JAGATDEO<br>SANTANU KUMAR RANA<br>VS  | ADV<br>VS               | //<br>//<br>0        | AOR20220001600C202400007 |
| 108 | D-CONTC/31340/2024 | ANU GARG, ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPTT.<br>RATIKANTA TRIPATHY<br>VS          | ADV<br>VS               | //<br>//<br>0        | AOR20220001657C202400022 |
| 109 | D-CONTC/31344/2024 | SANJAY SINGH, COMMISSIONER CUM SECRETARY RURAL DEVELOPMENT DEPTT.<br>BANKIM BIHARI MOHANTY<br>VS | ADV.<br>VS              | //<br>//<br>0        |                          |
| 110 | D-CONTC/31356/2024 | S. ASWASTHY, COMMIONER-CUM- SECRETARY<br>RAJIB KUMAR SAHOO<br>VS                                 | ADV.<br>VS              | //<br>//<br>0        |                          |
| 111 | D-CONTC/31359/2024 | INDRAMANI TRIPATHY, DIRECTOR CUM ADDITIONAL SECRETARY<br>MURALIDHAR SAHANI<br>VS                 | ADV.<br>VS              | //<br>//<br>0        |                          |
| 112 | D-CONTC/31370/2024 | ANU GARG, ADDL. CHIEF SECRETARY<br>KIRTI KUMAR PATRA<br>VS                                       | ADV.<br>VS              | //<br>//<br>0        |                          |
| 113 | D-CONTC/31379/2024 | ROOPA ROSHAN SAHOO, IAS<br>DR.DILLIP NAIK<br>VS  | ADV.<br>VS              | //<br>//<br>0        |                          |
|     |                    | KANHU CHARAN DHIR, REGISTRAR UTKAL UNIVERSITY  |                         | //                   |                          |

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|-----|--------------------|---|----------------------------|----------------------|-------------|
| 114 | D-CONTC/31385/2024 | NARENDRA KUMAR MANTRY<br>VS<br>SATYABRAT SAHU, IAS                              | GYANA RANJAN SETHI<br>VS   | //<br>0<br>//        |             |
| 115 | D-CONTC/31386/2024 | NAMITA SAMANTARAY<br>VS<br>ARUN KUMAR SARANGI, IPS                              | ADV.<br>VS                 | //<br>0<br>//        |             |
| 116 | D-CONTC/31387/2024 | HRUDAYA RANJAN HOTA<br>VS<br>ASHIS ISHWAR PATIL, IAS                            | ADV.<br>VS                 | //<br>0<br>//        |             |
| 117 | D-CONTC/31391/2024 | JOGENDRA ROUT<br>VS<br>SANTOSH KUMAR NAIK, ORS                                  | ADV.<br>VS                 | //<br>0<br>//        |             |
| 118 | D-CONTC/31398/2024 | M/S. MATRUBHUMI SHELTERS PVT. LTD, BBSR<br>VS<br>GOURI SANKAR BHUYAN, AO        | RABI NARAYAN BEHERA<br>VS  | //<br>0<br>//        |             |
| 119 | D-CONTC/31400/2024 | HARIHAR MARTHA<br>VS<br>JAYASHREE MALLICK, UNITED PURI NIMAPARA CENTRAL         | ADV.<br>VS                 | //<br>0<br>//        |             |
| 120 | D-CONTC/31420/2024 | BADRI NARAYAN BHOI<br>VS<br>DR. ARABINDA KUMAR PADHEE, IAS                      | JITENDRA KUMAR LENKA<br>VS | //<br>0<br>//        |             |
| 121 | D-CONTC/31423/2024 | GOLAK PRASAD NAYAK<br>VS<br>BENUDHAR NAYAK, CO-CUM- COLLECTOR                   | ADV.<br>VS                 | //<br>0<br>//        |             |
| 122 | D-CONTC/31445/2024 | RADHESHYAM PATRA<br>VS<br>DHRUBA CHARANA BEHERA, DEO                            | PARAMANANDA MISHRA<br>VS   | //<br>0<br>//        |             |
| 123 | D-CONTC/31446/2024 | ASHOK KUMAR NAYAK<br>VS<br>ANU GARG, ADDITIONAL CHIEF SECRETARY                 | ADV.<br>VS                 | //<br>0<br>//        |             |
| 124 | D-CONTC/31462/2024 | BISHNU PRASAD JENA<br>VS<br>MANORANJAN MALLICK, DIRECTOR OF SECONDARY EDUCATION | SANJAY KUMAR DAS-2<br>VS   | //<br>0<br>//        |             |
| 125 | D-CONTC/31464/2024 | DILLIP KUMAR PRADHAN  | ADV.                       | //                   |             |

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|-----|--------------------|--|-------------------------|------------------------|--------------------------|
|     |                    | VS                                     | VS                      | ()                     |                          |
|     |                    | ASWATHY S, IAS                         |                         | //                     |                          |
| 126 | D-CONTC/31474/2024 | BNC POWER PROJECTS LTD.                | ADV.                    | //                     |                          |
|     |                    | VS                                     | VS                      | ()                     |                          |
|     |                    | CHITRASEN DEHURIA, DEPUTY COMMISSIONER |                         | //                     |                          |
| 127 | D-CONTC/31476/2024 | ARUN KUMAR NATH                        | ADV.                    | //                     |                          |
|     |                    | VS                                     | VS                      | ()                     |                          |
|     |                    | DR. ARABINDA KUMAR PADHEE, IAS         |                         | //                     |                          |
| 128 | D-CONTC/31484/2024 | SK. JAHANGIR                           | ADV.                    | //                     |                          |
|     |                    | VS                                     | VS                      | ()                     |                          |
|     |                    | SURYAWASNSHI MAYUR VIKASH, IAS         |                         | //                     |                          |
| 129 | D-CONTC/31486/2024 | SUKANTI KHUNTIA                        | ADV.                    | //                     |                          |
|     |                    | VS                                     | VS                      | ()                     |                          |
|     |                    | ANUY GARG, IAS                         |                         | //                     |                          |
| 130 | D-CONTC/31488/2024 | MANAS RANJAN JENA                      | ADV.                    | //                     |                          |
|     |                    | VS                                     | VS                      | ()                     |                          |
|     |                    | PRATIVA MANJARI DAS, DEO               |                         | //                     |                          |
| 131 | D-CONTC/31490/2024 | NIRANJAN DAS                           | ADV.                    | //                     |                          |
|     |                    | VS                                     | VS                      | ()                     |                          |
|     |                    | SATYA RANJAN SAHOO, DIRECTOR           |                         | //                     |                          |
| 132 | D-CONTR/21702/2024 | JEEBAN MOHAN NAYAK                     | RAMAKANTA NAYAK         | / /0                   |                          |
|     |                    | VS                                     | VS                      | ()                     |                          |
|     |                    | SK. FAKIRUDDIN                         |                         | //                     |                          |
| 133 | D-CRLA/21693/2024  | SAGAR SOREN @ BANKA                    | RAKESH KUMAR DAS        | CHOUDWAR /375 /2021    |                          |
|     |                    | VS                                     | VS                      | ()                     |                          |
|     |                    | STATE OF ODISHA                        |                         | //                     |                          |
| 134 | D-CRLA/21732/2024  | ACHYUT BHOI                            | SOUBHAGYA KUMAR DASH    | BANGOMUNDA /44 /2019   | AOR20220001631C202400033 |
|     |                    | VS                                     | VS                      | ()                     |                          |
|     |                    | STATE OF ODISHA                        |                         | //                     |                          |
| 135 | D-CRLA/21735/2024  | ASIM NAYAK                             | MAHES DAS               | TUMUDIBANDHA /90 /2024 |                          |
|     |                    | VS                                     | VS                      | ()                     |                          |
|     |                    | STATE OF ODISHA                        |                         | //                     |                          |
| 136 | D-CRLA/21767/2024  | DILLIP KUMAR SAHOO                     | SUSANTA KUMAR MISHRA    | / /0                   |                          |
|     |                    | VS                                     | VS                      | ()                     |                          |

## ORISSA HIGH COURT

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|-----|--------------------|---|----------------------------|---------------------------------------|--------------------------|
| 137 | D-CRLA/21779/2024  | UNION OF INDIA<br>CHAITANYA BISWAL<br>VS<br>STATE OF ODISHA | BYOMOKESH SAHOO<br>VS      | //<br>AINTHAPALI /326 /2022<br>()     |                          |
| 138 | D-CRLA/21809/2024  | CHAND MOHAMMAD<br>VS<br>STATE OF ODISHA                     | SOUBHAGYA KUMAR DASH<br>VS | //<br>/ /0<br>()                      | AOR20220001631C202400034 |
| 139 | D-CRLA/21839/2024  | ABHIJIT KUMAR SEN<br>VS<br>STATE OF ODISHA                  | RASHMIKANTA MAHALIK<br>VS  | //<br>JODA /223 /2023<br>()           |                          |
| 140 | D-CRLA/21864/2024  | TAPU @ BISWA PRAKASH JENA<br>VS<br>STATE OF ODISHA          | GOREKHANATH DAS<br>VS      | //<br>AIR FIELD P.S. /192 /2023<br>() |                          |
| 141 | D-CRLMC/21649/2024 | VISHAL KUMAR GIRI@BIMAL<br>VS<br>STATE OF ODISHA            | RASHMIKANTA MAHALIK<br>VS  | //<br>BOLANI /3 /2023<br>()           |                          |
| 142 | D-CRLMC/21658/2024 | RAMESH CHANDRA KACHHARIA<br>VS<br>JAGADISH KUMAR NAIK       | SARADA PRASAD DASH<br>VS   | //<br>/ /0<br>()                      |                          |
| 143 | D-CRLMC/21663/2024 | BIBHU JALLY @ BIBHUTI<br>VS<br>STATE OF ODISHA              | ANNADA SANKAR JENA<br>VS   | //<br>//<br>()                        | AOR20220000014C202400027 |
| 144 | D-CRLMC/21671/2024 | LOKNATH MOHANTY<br>VS<br>STATE OF ODISHA                    | KUMAR KASHYAP<br>VS        | //<br>//<br>()                        | AOR20230000401C202400021 |
| 145 | D-CRLMC/21677/2024 | MAHESH KUMAR GARG<br>VS<br>STATE OF ODISHA                  | JAGJIT SINGH CHHABRA<br>VS | //<br>RAGHUNATHPALI /205 /2021<br>()  | AOR20230000242C202400009 |
| 146 | D-CRLMC/21680/2024 | Smt Anjana Satpathy<br>VS<br>State Of Odisha                | KUMAR KASHYAP<br>VS        | //<br>//<br>()                        | AOR20230000401C202400020 |
| 147 | D-CRLMC/21683/2024 | Sri Lokanath Mohanty<br>VS<br>State Of Odisha               | KUMAR KASHYAP<br>VS        | //<br>//<br>()                        | AOR20230000401C202400019 |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                     | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                        | E-Filing No |
|-----|--------------------|--|------------------------------|---|-------------|
| 148 | D-CRLMC/21686/2024 | RABISANKAR GIRI<br>VS<br>SAUDAMINI GIRI                  | DEBABRATA RATH<br>VS         | / /0<br>()<br>//                            |             |
| 149 | D-CRLMC/21698/2024 | JANHABA@RAJENDRA SETH<br>VS<br>STATE OF ODISHA           | BHOJARAJ SETH<br>VS          | LOISINGHA(BOLANGIR) /323 /2020<br>()<br>//  |             |
| 150 | D-CRLMC/21710/2024 | PRITAM NAYAK<br>VS<br>STATE OF ODISHA                    | RANJAN KUMAR NAYAK<br>VS     | MANCHESWAR P.S. /254 /2021<br>()<br>//      |             |
| 151 | D-CRLMC/21718/2024 | KANEKA DIGAL<br>VS<br>STATE OF ODISHA                    | SATYABRATA PANDA<br>VS       | MANAMUNDA /8 /2017<br>()<br>//              |             |
| 152 | D-CRLMC/21736/2024 | SANJAYA KUMAR DASH@TUNA DASH<br>VS<br>STATE OF ODISHA    | MAHES DAS<br>VS              | BALLIGUDA /174 /2006<br>()<br>//            |             |
| 153 | D-CRLMC/21752/2024 | PRAVAKAR PANDA@PRABHAKAR PANDA<br>VS<br>STATE OF ODISHA  | JAJATI KESHARI KHUNTIA<br>VS | KHANTAPADA /426 /2014<br>()<br>//           |             |
| 154 | D-CRLMC/21755/2024 | MONALISHA CHOUDHURY<br>VS<br>STATE OF ODISHA             | KASHINATH PATTANAIAK<br>VS   | BADAMBADI /5 /2024<br>()<br>//              |             |
| 155 | D-CRLMC/21759/2024 | DIPIJIT BARRAK@DEEPIJIT BARRACK<br>VS<br>STATE OF ODISHA | JAJATI KESHARI KHUNTIA<br>VS | SAHADEV KHUNTA /162 /2013<br>()<br>//       |             |
| 156 | D-CRLMC/21761/2024 | RAJENDRA KUMAR SAHOO<br>VS<br>STATE OF ODISHA            | SANJIT MISHRA<br>VS          | / /0<br>()<br>//                            |             |
| 157 | D-CRLMC/21771/2024 | ZAHEER AHMED<br>VS<br>REPUBLIC OF INDIA                  | MRUGANKA MAULI PATNAIK<br>VS | / /0<br>()<br>//                            |             |
| 158 | D-CRLMC/21775/2024 | BIPLABA KUMAR BARAL@BAPI<br>VS<br>STATE OF ODISHA        | UNMESH CHANDRA JENA<br>VS    | INDUSTRIAL ESTATE PS /119 /2024<br>()<br>// |             |
| 159 | D-CRLMC/21778/2024 | KALU JENA@KALU CHARAN JENA                               | AMLAN SHAKTI PAUL            | INDUSTRIAL ESTATE PS /120 /2024             |             |

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|-----|--------------------|---------------------------|-------------------------|------------------------|-------------|
|     |                    | VS                        | VS                      | ()                     |             |
|     |                    | STATE OF ODISHA           |                         | //                     |             |
| 160 | D-CRLMC/21790/2024 | BIPIN SATAPATHY           | AMLAN SHAKTI PAUL       | KHURDA P.S. /153 /2023 |             |
|     |                    | VS                        | VS                      | ()                     |             |
|     |                    | STATE OF ODISHA           |                         | //                     |             |
| 161 | D-CRLMC/21796/2024 | SURENDRA KUMAR DAS        | NIRANJAN PANDA          | BHADRAK TOWN /22 /2020 |             |
|     |                    | VS                        | VS                      | ()                     |             |
|     |                    | KUMUDA CHANDRA BEHERA     |                         | //                     |             |
| 162 | D-CRLMC/21810/2024 | BHARAT KUMAR DAS          | RASHMIKANTA MAHALIK     | JODA /118 /2024        |             |
|     |                    | VS                        | VS                      | ()                     |             |
|     |                    | STATE OF ODISHA           |                         | //                     |             |
| 163 | D-CRLMC/21818/2024 | RAGHUNATH SAHOO           | SURYAKANTA DWIBEDI      | PURIGHAT /125 /2023    |             |
|     |                    | VS                        | VS                      | ()                     |             |
|     |                    | STATE OF ODISHA           |                         | //                     |             |
| 164 | D-CRLMC/21829/2024 | SUNIL @ SUNEEL KUMAR GURU | PRANAYA KUMAR DASH      | / /0                   |             |
|     |                    | VS                        | VS                      | ()                     |             |
|     |                    | STATE OF ODISHA           |                         | //                     |             |
| 165 | D-CRLMC/21833/2024 | AMITAB PARHI              | ARUN KUMAR ACHARYA      | PATNAGARH /317 /2023   |             |
|     |                    | VS                        | VS                      | ()                     |             |
|     |                    | STATE OF ODISHA           |                         | //                     |             |
| 166 | D-CRLMC/21837/2024 | SATYAJIT MISHRA           | PRANAB KUMAR GHOSE      | / /0                   |             |
|     |                    | VS                        | VS                      | ()                     |             |
|     |                    | HARAPRIYA TRIPATHY        |                         | //                     |             |
| 167 | D-CRLMC/21844/2024 | MOHIT KUMAR NAIK          | JUGALA KISHORE PANDA    | AMBABHONA /142 /2023   |             |
|     |                    | VS                        | VS                      | ()                     |             |
|     |                    | STATE OF ODISHA           |                         | //                     |             |
| 168 | D-CRLMC/21850/2024 | KAMAL BEHERA              | JUGALA KISHORE PANDA    | barpalli /75 /2020     |             |
|     |                    | VS                        | VS                      | ()                     |             |
|     |                    | STATE OF ODISHA           |                         | //                     |             |
| 169 | D-CRLMC/21857/2024 | RAJENDRA KUMAR SAHOO      | SAROJ RANJAN SUBUDHI    | / /0                   |             |
|     |                    | VS                        | VS                      | ()                     |             |
|     |                    | STATE OF ODISHA           |                         | //                     |             |
| 170 | D-CRLMP/21651/2024 | CHINTAMANI JENA           | BISHNU CHARAN SAHU      | / /0                   |             |
|     |                    | VS                        | VS                      | ()                     |             |

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| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                               | COUNSEL OF PETNR./APPEL         | PS/ LOWER COURT CASE             | E-Filing No |
|-----|---------------------|--|---------------------------------|----------------------------------|-------------|
| 171 | D-CRLMP/21661/2024  | STATE OF ODISHA<br>TASKIN JAHAN<br>VS              | M.A. ALI<br>VS                  | //<br>/0<br>()                   |             |
| 172 | D-CRLMP/21664/2024  | STATE OF ODISHA<br>RAMA CHANDRA DASH<br>VS         | ANIRUDHA DAS<br>VS              | //<br>/0<br>()                   |             |
| 173 | D-CRLMP/21676/2024  | GOVT.OF INDIA<br>AMRUT SEKHAR MANDAL<br>VS         | MANORANJAN MISHRA<br>VS         | //<br>/0<br>()                   |             |
| 174 | D-CRLMP/21697/2024  | D.F.O<br>JEEBAN RANJAN DAS@JEEVAN RANJAN RAJ<br>VS | BHABANI SHANKAR DASPARIDA<br>VS | //<br>/0<br>()                   |             |
| 175 | D-CRLMP/21709/2024  | PLABITA SARAF<br>BHARATI DAS<br>VS                 | SATYANARAYAN MISHRA<br>VS       | //<br>/0<br>()                   |             |
| 176 | D-CRLMP/21713/2024  | STATE OF ODISHA<br>SAHIRA BIBI<br>VS               | PRANAB RANJAN CHHATOI<br>VS     | //<br>/0<br>()                   |             |
| 177 | D-CRLMP/21786/2024  | STATE OF ODISHA<br>RABINDRA KUMAR NAYAK<br>VS      | GOPINATH MISHRA<br>VS           | //<br>CHANDAPUR /40 /2023<br>()  |             |
| 178 | D-CRLMP/21825/2024  | STATE OF ODISHA<br>RIZWANA BEGUM<br>VS             | RAKESH KUMAR ROUTRAY<br>VS      | //<br>/0<br>()                   |             |
| 179 | D-CRLMP/21846/2024  | STATE OF ODISHA<br>MADHUMITA BEHERA<br>VS          | TAPAS KUMAR ACHARYA<br>VS       | //<br>/0<br>()                   |             |
| 180 | D-CRLMP/21854/2024  | ASHISH MOHAPATRA<br>RASHMI REKHA BEHERA<br>VS      | PRAVASH CHANDRA JENA<br>VS      | //<br>/0<br>()                   |             |
| 181 | D-CRLREV/21822/2024 | STATE OF ODISHA<br>RATIKANTA PATRA<br>VS           | UMESH CHANDRA BEHURA<br>VS      | //<br>UDITNAGAR /199 /2024<br>() |             |
|     |                     | STATE OF ODISHA                                    |                                 | //                               |             |

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| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE                | E-Filing No |
|-----|---------------------|--|-----------------------------|-------------------------------------|-------------|
| 182 | D-CRLREV/21823/2024 | PRAVATI PRADHAN<br>VS<br>BANSIDHAR DASH  | PRAMOD KUMAR LENKA<br>VS    | JAGATSINGPUR /277 /2022<br>()<br>// |             |
| 183 | D-CRLREV/21860/2024 | SIRAJ KUMAR SINGH<br>VS<br>STATE OF ODISHA   | GAYATRI PATRA<br>VS         | //0<br>()<br>//                     |             |
| 184 | D-ELPET/31434/2024  | BABITA MALLICK<br>VS<br>PRAMILA MALLIK   | BIBEKANANDA BHUYAN<br>VS    | //<br>()<br>//                      |             |
| 185 | D-FAO/31281/2024    | PRASANTI NAYAK<br>VS<br>UNION OF INDIA   | SATYABAN SAHOO<br>VS        | //<br>()<br>//                      |             |
| 186 | D-FAO/31286/2024    | RASHMI TATI RELI@RASHMI TATI RELI<br>VS<br>UNION OF INDIA  | SATYABAN SAHOO<br>VS        | //<br>()<br>//                      |             |
| 187 | D-FAO/31303/2024    | MANAGER CUM OFFICER IN CHARGE, NATIONAL INSURANCE CORPORATION LIMITED<br>VS<br>PRAMOD KUMAR PARIDA | PRASANTA KUMAR MATHAK<br>VS | //<br>()<br>//                      |             |
| 188 | D-FAO/31324/2024    | M/S SHRIRAM GENERAL INSURANCE CO.LTD., BBSRANUPAM DASH<br>VS<br>ASHOK PARIDA                       | BBSRANUPAM DASH<br>VS       | //<br>()<br>//                      |             |
| 189 | D-FAO/31325/2024    | SHRIRAM GENERAL INSURANCE CO. LTD.<br>VS<br>ASHOK KUMAR BEHERA                                     | ANUPAM DASH<br>VS           | //<br>()<br>//                      |             |
| 190 | D-FAO/31328/2024    | M/S SHRIRAM GENERAL INSURANCE CO.LTD., BBSRANUPAM DASH<br>VS<br>ASHOK KUMAR ROUT                   | BBSRANUPAM DASH<br>VS       | //<br>()<br>//                      |             |
| 191 | D-FAO/31331/2024    | M/S SHRIRAM GENERAL INSURANCE CO.LTD., BBSRANUPAM DASH<br>VS<br>DIGANTA KUMAR DAS                  | BBSRANUPAM DASH<br>VS       | //<br>()<br>//                      |             |
| 192 | D-FAO/31335/2024    | M/S SHRIRAM GENERAL INSURANCE CO.LTD., BBSRANUPAM DASH<br>VS<br>REKHA PINGUA                       | BBSRANUPAM DASH<br>VS       | //<br>()<br>//                      |             |
| 193 | D-FAO/31336/2024    | M/S SHRIRAM GENERAL INSURANCE CO.LTD., BBSRANUPAM DASH   |                             | //                                  |             |

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/07/2024

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|-------------------------|----------------------|--------------------------|
|     |                   | VS   | VS                      | 0                    |                          |
| 194 | D-FAO/31382/2024  | KAMAL LOCHAN SETHI<br>D.M., M/S. NATIONAL INSURANCE CO.LTD., ROURKELA            | PRAKASH KUMAR MOHANTY   | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
| 195 | D-FAO/31471/2024  | NELSAN LAKRA<br>D.M., M/S NATIONAL INSURANCE CO.LTD, CUTTACK                     | PRAKASH KUMAR MOHANTY   | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
| 196 | D-FAO/31496/2024  | TRINATH NAHAK<br>D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK                  | SUBRAT SATPATHY         | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
| 197 | D-LAA/31477/2024  | MANOJ KUMAR PANDA<br>Chief Manager, Railway Electrification Orissa South Eastern | PRENDA PARDHI           | //                   | AOR20220001391C202400009 |
|     |                   | VS   | VS                      | 0                    |                          |
| 198 | D-LAA/31479/2024  | Khetra Mohan Rout<br>Chief Manager, Railway Electrification Orissa South Eastern | PRENDA PARDHI           | //                   | AOR20220001391C202400008 |
|     |                   | VS   | VS                      | 0                    |                          |
| 199 | D-MACA/31292/2024 | Tarun Kumar Rout<br>MANAGER IN CHARGE T.P.HUB, ORIENTAL INSURANCE CO.LTD.,       | RESOJIT KUSUMBAHURLI    | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
| 200 | D-MACA/31345/2024 | SILPASETTY DAS<br>DIVISIONAL MANAGER,NEW INDIA ASSURANCE COGDOLA                 | CHANDRA SAMANTARAY      | //                   | AOR20220001406C202400001 |
|     |                   | VS   | VS                      | 0                    |                          |
| 201 | D-MACA/31388/2024 | MUTUKA BHABANI<br>RITANJALI PATTANAYAK   | KALPATARU PANIGRAHI     | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
| 202 | D-MACA/31394/2024 | M/S. JAYA DAMODAR TRANSPORTATION, SUNDARGARH<br>MAMATA NAYAK                     | KALPATARU PANIGRAHI     | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
| 203 | D-MACA/31467/2024 | BIJAYA CHANDRA DAS<br>B.M, M/S.NEW INDIA ASSURANCE COMPANY LTD.,                 | PRAKASH KUMAR MOHANTY   | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |
| 204 | D-MACA/31482/2024 | CHATUR PATEL<br>D.M., M/S. UNITED INDIA INSURANCE COMPANY LTD, ROURKELA          | PRASHANT KUMAR MOHANTY  | //                   |                          |
|     |                   | VS   | VS                      | 0                    |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|-------------------------|----------------------|-------------|
| 205 | D-MACA/31492/2024  | SIALATA KALSAE<br>D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK | SUBBRAT SATPATHY        | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
| 206 | D-MACA/31502/2024  | TAPAN PRADHAN<br>M/S. NATIONAL INSURANCE CO.LTD., BBSR            | SUBRAT SATPATHY         | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
| 207 | D-MATA/31302/2024  | NIRLIPTA ROUT<br>RAJANA NAG                                       | KIRTAN DANG             | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
| 208 | D-MATA/31480/2024  | MANASI NAG<br>LIPSA PADHI@HOTA                                    | SANTOSH KUMAR NANDA     | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
| 209 | D-MSA/31489/2024   | SACHIDA NANDA PADHI<br>M/S. GET HEAVEN HOMES (P) LTD., BBSR       | TIGMANSHU PATNAIK       | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
| 210 | D-RPFAM/31436/2024 | BABITA RANI SAHOO<br>LOKESH KUMAR JENA                            | UPENDRA KUMAR SAMAL     | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
| 211 | D-RPFAM/31485/2024 | SASMITA PRADHAN<br>KANCHARANA @ PALAVALASA TOYAJAKSHI             | RABINDRA NATH PRUSTY    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
| 212 | D-RSA/31360/2024   | KANCHARANA UMA MAHESWARA RAO<br>NIKUNJA BIHARI DAS                | MAHESWAR MOHANTY        | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
| 213 | D-RSA/31383/2024   | MEGHANAD DAS<br>SUBHRANSU KUMAR DASH                              | BHASKAR CHANDRA PANDA   | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
| 214 | D-RSA/31456/2024   | BABITA SATPATHY<br>MEHERUNISSA                                    | SUBHADUTTA ROURAY       | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
| 215 | D-RSA/31463/2024   | JAGAMANI KALARI<br>KHULANA MOHAPATRA                              | TAPAN KUMAR MOHANTY     | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | USHARANI SETHI  |                         | //                   |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL           | PS/ LOWER COURT CASE | E-Filing No              |
|-----|---------------------|---|-----------------------------------|----------------------|--------------------------|
| 216 | D-RSA/31512/2024    | SATYENDRA SINGH@SATYENDRA KUMAR SINGH<br>VS<br>PRAFULLA KUMAR SAHOO | AJAYA KUMAR NANDA<br>VS           | //<br>0<br>//        |                          |
| 217 | D-RVWPET/31319/2024 | ABHISEK MOHAPATRA<br>VS<br>STATE OF ODISHA                          | ADV.<br>VS                        | //<br>0<br>//        |                          |
| 218 | D-RVWPET/31367/2024 | SANATANA SAHOO<br>VS<br>STATE OF ODISHA                             | BHABANI SANKAR TRIPATHY (1)<br>VS | //<br>0<br>//        |                          |
| 219 | D-RVWPET/31384/2024 | PUNJAB NATIONAL BANK, BBSR<br>VS<br>TAX RECOVERY OFFICER 1, BBSR    | RAMACHANDRA PANIGRAHY<br>VS       | //<br>0<br>//        |                          |
| 220 | D-RVWPET/31426/2024 | Bharat Kishore Panda<br>VS<br>Bijaya Samal                          | Bibhuti Mishra<br>VS              | //<br>0<br>//        | AOR20220001254C202400001 |
| 221 | D-SAO/31430/2024    | PARADEEP PHOSPHATES LTD., BBSR<br>VS<br>CHANDRAMANI DEI@SAHOO       | SUSANTA KUMAR DASH<br>VS          | //<br>0<br>//        |                          |
| 222 | D-TRP(C)/31282/2024 | DEEPA JENA@DIPA JENA<br>VS<br>SUBASH CHANDRA JENA                   | ARIJEET MISHRA<br>VS              | //<br>0<br>//        |                          |
| 223 | D-TRP(C)/31351/2024 | BANITA BEHERA<br>VS<br>JITU MOHAKUDA                                | ANUP KUMAR PATTNAIK<br>VS         | //<br>0<br>//        |                          |
| 224 | D-TRP(C)/31412/2024 | KHUSBU MAHAPATRA<br>VS<br>BANTY KUMAR                               | AMIT PRASAD BOSE<br>VS            | //<br>0<br>//        |                          |
| 225 | D-TRP(C)/31417/2024 | PRITINANDA PRIYADARSHINI<br>VS<br>DEBASISH NAYAK                    | RAJ KUMAR ROUT<br>VS              | //<br>0<br>//        |                          |
| 226 | D-TRP(C)/31468/2024 | HARIPRIYA SAHU<br>VS<br>JITENDRA KUMAR SAHOO                        | SIBA PRASAD PATRA<br>VS           | //<br>0<br>//        |                          |
| 227 | D-TRPCRL/21791/2024 | PRADIP KUMAR SWAIN  | ASHOK KUMAR SARANGI               | //0                  |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/07/2024

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL                                    | COUNSEL OF PETNR./APPEL         | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|---|---------------------------------|----------------------|--------------------------|
|     |                   | VS  | VS                              | ()                   |                          |
|     |                   | SILPA BISOI   |                                 | //                   |                          |
| 228 | D-WA/31244/2024   | STATE OF ODISHA   | SAILAZA NANDAN DAS(ASC)         | //                   | AOD20220001886C202400670 |
|     |                   | VS  | VS                              | ()                   |                          |
|     |                   | SUSHILA PADHI   |                                 | //                   |                          |
| 229 | D-WA/31245/2024   | STATE OF ODISHA   | ABHAYA KUMAR SHARMA(AGA)        | //                   | AOD20220001895C202400534 |
|     |                   | VS  | VS                              | ()                   |                          |
|     |                   | GAYA PRASAD MANDAL                                      |                                 | //                   |                          |
| 230 | D-WA/31247/2024   | STATE OF ODISHA   | DEBASISI NAYAK(AGA)             | //                   | AOR20220001513C202400608 |
|     |                   | VS  | VS                              | ()                   |                          |
|     |                   | JAGANNATH SAMAL   |                                 | //                   |                          |
| 231 | D-WA/31248/2024   | STATE OF ODISHA   | RAJANI BHUSAN MISHRA(AGA)       | //                   | AOD20220001895C202400532 |
|     |                   | VS  | VS                              | ()                   |                          |
|     |                   | HARIPADA CHAND  |                                 | //                   |                          |
| 232 | D-WA/31249/2024   | STATE OF ODISHA   | SAILAZA NANDAN DAS (A.S.C)      | //                   | AOD20220001886C202400671 |
|     |                   | VS  | VS                              | ()                   |                          |
|     |                   | LALIT MOHAN RANA @LALITA MOHANA RANA                    |                                 | //                   |                          |
| 233 | D-WA/31250/2024   | STATE OF ODISHA   | MANOJ KUMAR KHUNTIA(A.G.A)      | //                   | AOD20220001895C202400535 |
|     |                   | VS  | VS                              | ()                   |                          |
|     |                   | BIJAY KUMAR SAHOO                                       |                                 | //                   |                          |
| 234 | D-WA/31255/2024   | STATE OF ODISHA   | PURNA CHANDRA DAS(A.S.)         | //                   | AOR20220001513C202400612 |
|     |                   | VS  | VS                              | ()                   |                          |
|     |                   | CHINMAYA MALLICK  |                                 | //                   |                          |
| 235 | D-WA/31257/2024   | Eic Cum Secretary Of Works Dept                         | ABHINANDAN PRADHAN              | //                   | AOD20220001886C202400669 |
|     |                   | VS  | VS                              | ()                   |                          |
|     |                   | Gangadhar Tripathy                                      |                                 | //                   |                          |
| 236 | D-WA/31258/2024   | Commissioner Cum Secretary Of School And Mass Education | Siddhant Das                    | //                   | AOR20220001513C202400610 |
|     |                   | VS  | VS                              | ()                   |                          |
|     |                   | Gourda Chandra Mohanta                                  |                                 | //                   |                          |
| 237 | D-WA/31260/2024   | Commissioner Cum Secretary Of School And Mass Education | ABHINANDAN PRADHAN              | //                   | AOD20220001886C202400667 |
|     |                   | VS  | VS                              | ()                   |                          |
|     |                   | Ritanjali Giri Or Paul                                  |                                 | //                   |                          |
| 238 | D-WA/31264/2024   | STATE OF ODISHA   | SIDHARH SANKAR MOAHAPATRA,A.S.C | //                   | AOR20220001513C202400611 |
|     |                   | VS  | VS                              | ()                   |                          |

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**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL             | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|---|-------------------------------------|----------------------|--------------------------|
| 239 | D-WA/31265/2024   | MEERA BAI BEHERA<br>STATE OF ODISHA<br>VS<br>HAREKRUSHNA BARIK                              | RAJANI BHUSAN MISHRA,A.G.A<br>VS    | //<br>//<br>()       | AOD20220001895C202400533 |
| 240 | D-WA/31267/2024   | STATE OF ODISHA<br>VS<br>SUKUMAR GIRI   | RAJANI BHUSAN MISHRA, A.G.A<br>VS   | //<br>//<br>()       | AOD20220001886C202400668 |
| 241 | D-WA/31269/2024   | STATE OF ODISHA<br>VS<br>GARUDA GADTIYA   | RAJANI BHUSAN MISHRA, A.G.A<br>VS   | //<br>//<br>()       | AOR20220001513C202400609 |
| 242 | D-WA/31294/2024   | SURESWARI DEBATA<br>VS<br>STATE OF ORISSA   | BIJAYA KUMAR BEHERA 1<br>VS         | //<br>//<br>()       |                          |
| 243 | D-WA/31330/2024   | STATE OF ODISHA<br>VS<br>DR. SURESH CHANDRA KAR   | AMIYA KUMAR MISHRA, A.G.A.<br>VS    | //<br>//<br>()       | AOD20220001895C202400536 |
| 244 | D-WA/31333/2024   | STATE OF ODISHA<br>VS<br>PUSPANJALI DAS   | AMIYA KUMAR MISHRA, A.G.A.<br>VS    | //<br>//<br>()       | AOD20220001886C202400672 |
| 245 | D-WA/31353/2024   | Commissioner Cum Secretary Of Revenue And Disaster Management Dept<br>VS<br>Niranjan Pratap | GYANANANJAN MAHAPATRA<br>VS         | //<br>//<br>()       | AOD20220001895C202400537 |
| 246 | D-WA/31354/2024   | Secretary Of Revenue And Disaster Management Dept<br>VS<br>Mayadhar Bhoi                    | Karunakar Das<br>VS                 | //<br>//<br>()       | AOR20220001513C202400614 |
| 247 | D-WA/31355/2024   | Secretary Of Revenue And Disaster Management Dept<br>VS<br>Balaram Sahoo                    | ABHINANDAN PRADHAN<br>VS            | //<br>//<br>()       | AOD20220001886C202400673 |
| 248 | D-WA/31368/2024   | STATE OF ODISHA<br>VS<br>KRUSHNA CHANDRA NATH   | RAJANI BHUSAN MISHRA, A.G.A.<br>VS  | //<br>//<br>()       | AOR20220001513C202400613 |
| 249 | D-WA/31371/2024   | STATE OF ODISHA<br>VS<br>GIRISH HARIPAL   | BIBHU PRASAD TRIPATHY, A.G.A.<br>VS | //<br>//<br>()       | AOD20220001895C202400538 |

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| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL            | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|--|------------------------------------|----------------------|--------------------------|
| 250 | D-WA/31372/2024   | STATE OF ODISHA<br>VS<br>SUSANTA KUMAR DASH  | RAJANI BHUSAN MISHRA, A.G.A.<br>VS | //<br>()             | AOR20220001513C202400615 |
| 251 | D-WA/31374/2024   | Secretary Of Revenue And Disaster Management Dept<br>VS<br>Sunakar Sahani          | ABHINANDAN PRADHAN<br>VS           | //<br>()             | AOD20220001886C202400674 |
| 252 | D-WA/31421/2024   | Commissioner Cum Secretary Of Higher Education Dept<br>VS<br>Binapani Behera       | Karunakar Das<br>VS                | //<br>()             | AOR20220001513C202400616 |
| 253 | D-WA/31453/2024   | Commissioner Cum Secretary Of Higher Education Dept<br>VS<br>Ranjan Kumar Muduli   | GYANA RANJAN MAHAPATRA<br>VS       | //<br>()             | AOD20220001895C202400540 |
| 254 | D-WA/31454/2024   | Secretary Of Higher Education Dept<br>VS<br>Anjali Khuntia                         | ABHINANDAN PRADHAN<br>VS           | //<br>()             | AOD20220001886C202400675 |
| 255 | D-WA/31455/2024   | Secretary Of Revenue And Disaster Management Dept<br>VS<br>Madhusudan Sahoo        | GYANA RANJAN MAHAPATRA<br>VS       | //<br>()             | AOD20220001895C202400541 |
| 256 | D-WA/31458/2024   | Commissioner Cum Secretary Of Higher Education Dept<br>VS<br>Santanu Kumar Pradhan | ABHINANDAN PRADHAN<br>VS           | //<br>()             | AOD20220001886C202400676 |
| 257 | D-WA/31461/2024   | Secretary Of Revenue And Disaster Management Dept<br>VS<br>Basanta Kumar Kandi     | Karunakar Das<br>VS                | //<br>()             | AOR20220001513C202400618 |
| 258 | D-WA/31481/2024   | Commissioner Cum Secretary Of Higher Education Dept<br>VS<br>Manoj Kumar Das       | Karunakar Das<br>VS                | //<br>()             | AOR20220001513C202400617 |
| 259 | D-WA/31483/2024   | Commissioner Cum Secretary Of Higher Education Dept<br>VS<br>Panchanan Behera      | GYANA RANJAN MAHAPATRA<br>VS       | //<br>()             | AOD20220001895C202400542 |
| 260 | D-WA/31494/2024   | PRAVATI SAHOO<br>VS<br>UNION OF INDIA, NEW DELHI                                   | BHABANI SANKAR TRIPATHY (1)<br>VS  | //<br>()             |                          |
| 261 | D-WA/31498/2024   | SAMARENDRA KU BISWAL   | BHABANI SANKAR TRIPATHY (1)        | //                   |                          |

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**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|---|-----------------------------|----------------------|--------------------------|
|     |                    | VS  | VS                          | ()                   |                          |
|     |                    | UNION OF INDIA,NEW DELHI                                    |                             | //                   |                          |
| 262 | D-WA/31511/2024    | SIDHESWAR PRASAD NAYAK                                      | BHABANI SANKAR TRIPATHY (1) | //                   |                          |
|     |                    | VS  | VS                          | ()                   |                          |
|     |                    | UNION OF INDIA  |                             | //                   |                          |
| 263 | D-WA/31513/2024    | SWAGAT RATH   | BHABANI SANKAR TRIPATHY (1) | //                   |                          |
|     |                    | VS  | VS                          | ()                   |                          |
|     |                    | UNION OF INDIA  |                             | //                   |                          |
| 264 | D-WA/31514/2024    | Commissioner Cum Secretary Of Higher Education Dept         | ABHINANDAN PRADHAN          | //                   | AOD20220001886C202400678 |
|     |                    | VS  | VS                          | ()                   |                          |
|     |                    | Sanjaya Kumar Pradhan                                       |                             | //                   |                          |
| 265 | D-WA/31515/2024    | AMULYA SEN DEO  | BHABANI SANKAR TRIPATHY (1) | //                   |                          |
|     |                    | VS  | VS                          | ()                   |                          |
|     |                    | UNION OF INDIA  |                             | //                   |                          |
| 266 | D-WP(C)/31240/2024 | NIBEDITA SAMANTARAY   | SOMALEEN PATTANAIAK         | //                   |                          |
|     |                    | VS  | VS                          | ()                   |                          |
|     |                    | STATE OF ODISHA   |                             | //                   |                          |
| 267 | D-WP(C)/31241/2024 | TAPAN KUMAR SAMANTARA                                       | BIRAJA PRASANNA DAS         | //                   |                          |
|     |                    | VS  | VS                          | ()                   |                          |
|     |                    | STATE OF ODISHA   |                             | //                   |                          |
| 268 | D-WP(C)/31242/2024 | BIMAL KUMAR DAS   | ASHIS KUMAR MISHRA          | //                   |                          |
|     |                    | VS  | VS                          | ()                   |                          |
|     |                    | THE DIRECTOR GENERAL OF RAILWAY PROTECTION FORCE, NEW DELHI |                             | //                   |                          |
| 269 | D-WP(C)/31243/2024 | CHIRANJIBI JAYSINGH   | UMAKANT SAHOO               | //                   | AOD20240000001C202400207 |
|     |                    | VS  | VS                          | ()                   |                          |
|     |                    | STATE OF ODISHA   |                             | //                   |                          |
| 270 | D-WP(C)/31244/2024 | BANSIDHAR MATAGAJASINGH                                     | UMAKANT SAHOO               | //                   | AOD20240000001C202400208 |
|     |                    | VS  | VS                          | ()                   |                          |
|     |                    | STATE OF ODISHA   |                             | //                   |                          |
| 271 | D-WP(C)/31246/2024 | DUSMANTA KUMAR PATNAIK                                      | UMAKANT SASHOO              | //                   | AOD20240000001C202400209 |
|     |                    | VS  | VS                          | ()                   |                          |
|     |                    | STATE OF ODISHA   |                             | //                   |                          |
| 272 | D-WP(C)/31251/2024 | PANCHANAN SAHOO   | BIRAJA PRASANNA DAS         | //                   |                          |
|     |                    | VS  | VS                          | ()                   |                          |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|---|-------------------------------|----------------------|--------------------------|
| 273 | D-WP(C)/31252/2024 | STATE OF ODISHA<br>PRATAP KUMAR DHIR<br>VS<br>UNION OF INDIA                    | KAJAL SAHOO<br>VS             | //<br>//<br>0<br>//  | AOR20220001613C202400060 |
| 274 | D-WP(C)/31253/2024 | RAJAT SAHU<br>VS<br>STATE OF ODISHA   | BIRAJA PRASANNA DAS<br>VS     | //<br>0<br>//        |                          |
| 275 | D-WP(C)/31254/2024 | M/S.INDIAN FARMERS FERTILIZER CO.OP. LTD, JAGRAMUNGHERA<br>VS<br>UNION OF INDIA | RAMSINGHPURANANDRA JENA<br>VS | //<br>0<br>//        |                          |
| 276 | D-WP(C)/31256/2024 | SATRUGHAN NAYAK<br>VS<br>STATE OF ODISHA  | SURYAKANT PALAI<br>VS         | //<br>0<br>//        | AOR20220004106C202400004 |
| 277 | D-WP(C)/31259/2024 | SRI GOPA PRADHAN<br>VS<br>COLLECTOR-CUM-CHAIRMAN                                | BIJAYA KUMAR NAYAK<br>VS      | //<br>0<br>//        | AOR20230000709C202400013 |
| 278 | D-WP(C)/31261/2024 | BIGHNESWAR SATAPATHY<br>VS<br>STATE OF ODISHA                                   | ANIL KUMAR DAS<br>VS          | //<br>0<br>//        |                          |
| 279 | D-WP(C)/31262/2024 | CHANDRAKANTA PRADHAN<br>VS<br>STATE OF ODISHA                                   | BIRAJA PRASANNA DAS<br>VS     | //<br>0<br>//        |                          |
| 280 | D-WP(C)/31263/2024 | ANANDA NAYAK<br>VS<br>STATE OF ODISHA   | BIJAYA KUMAR NAYAK (3)<br>VS  | //<br>0<br>//        | AOR20230000709C202400014 |
| 281 | D-WP(C)/31266/2024 | KRUSHNA CHANDRA BALABANTARAY<br>VS<br>STATE OF ODISHA                           | ANIL KUMAR DAS<br>VS          | //<br>0<br>//        |                          |
| 282 | D-WP(C)/31268/2024 | CHITTA RANJAN JENA<br>VS<br>STATE OF ODISHA                                     | PRANAYANEE DASMOHAPATRA<br>VS | //<br>0<br>//        | AOD20240000722C202400001 |
| 283 | D-WP(C)/31270/2024 | GITANJALI NAYAK<br>VS<br>STATE OF ODISHA  | SWAPNIL ROY<br>VS             | //<br>0<br>//        | AOR20220001600C202400006 |

## ORISSA HIGH COURT

FILING REPORT AS ON :22/07/2024

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|----------------------------|----------------------|-------------|
| 284 | D-WP(C)/31271/2024 | DOLAGOBINDA SAHU<br>VS<br>STATE OF ODISHA                    | PRAFULLA CHANDRA DAS<br>VS | //<br>0<br>//        |             |
| 285 | D-WP(C)/31272/2024 | KISHORE CHANDRA MOHARANA<br>VS<br>STATE OF ODISHA            | PRAFULLA CHANDRA DAS<br>VS | //<br>0<br>//        |             |
| 286 | D-WP(C)/31274/2024 | DOLAGOBINDA SAHU<br>VS<br>STATE OF ODISHA                    | PRAFULLA CHANDRA DAS<br>VS | //<br>0<br>//        |             |
| 287 | D-WP(C)/31276/2024 | MOHAN CHARAN MOHANTY<br>VS<br>THE REGISTRAR UTKAL UNIVERSITY | SANJIB MOHANTY<br>VS       | //<br>0<br>//        |             |
| 288 | D-WP(C)/31277/2024 | PREMANANDA SAHU<br>VS<br>STATE OF ODISHA                     | KIRTAN DANG<br>VS          | //<br>0<br>//        |             |
| 289 | D-WP(C)/31279/2024 | SANDHYARANI SATAPATHY<br>VS<br>STATE BANK OF INDIA           | ANJAN KUMAR BISWAL<br>VS   | //<br>0<br>//        |             |
| 290 | D-WP(C)/31283/2024 | SAIRAM APAT<br>VS<br>STATE OF ODISHA                         | ARUN KUMAR PATRA<br>VS     | //<br>0<br>//        |             |
| 291 | D-WP(C)/31284/2024 | LADUKISHORE SAHU<br>VS<br>STATE OF ORISSA                    | ARUN KUMAR PATRA<br>VS     | //<br>0<br>//        |             |
| 292 | D-WP(C)/31285/2024 | MIRA DEBI SINGH<br>VS<br>STATE OF ODISHA                     | ARUN KUMAR PATRA<br>VS     | //<br>0<br>//        |             |
| 293 | D-WP(C)/31287/2024 | SUSANTA KUMAR MOHARANA<br>VS<br>STATE OF ORISSA              | ARUN KUMAR PATRA<br>VS     | //<br>0<br>//        |             |
| 294 | D-WP(C)/31288/2024 | SAGAR KUMAR BEHERA<br>VS<br>STATE OF ODISHA                  | ARUN KUMAR PATRA<br>VS     | //<br>0<br>//        |             |
| 295 | D-WP(C)/31289/2024 | ANJU DEVI  | ARUN KUMAR PATRA           | //                   |             |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|-------------------------|----------------------|-------------|
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA  |                         | //                   |             |
| 296 | D-WP(C)/31290/2024 | HEMALATA PANDA   | SATYA PURNA PANDA       | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | STATE OF ORISSA  |                         | //                   |             |
| 297 | D-WP(C)/31293/2024 | HARADHAN CHAMPATY  | SANTOSH KUMAR SWAIN     | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA  |                         | //                   |             |
| 298 | D-WP(C)/31295/2024 | AMIYA KUMAR MOHANTY  | KRISHNA CHANDRA SAHU    | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA  |                         | //                   |             |
| 299 | D-WP(C)/31296/2024 | BIJAY KUMAR SAHOO  | KRISHNA CHANDRA SAHU    | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA  |                         | //                   |             |
| 300 | D-WP(C)/31297/2024 | SUNEMIA MAHANANDA  | KRISHNA CHANDRA SAHU    | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA  |                         | //                   |             |
| 301 | D-WP(C)/31298/2024 | MENDA @ M.SHYAMAGHANA  | ASHOK KUMAR DAS         | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR |                         | //                   |             |
| 302 | D-WP(C)/31300/2024 | MENDA KAIRA  | ASHOK KUMAR DAS         | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR, GANJAM    |                         | //                   |             |
| 303 | D-WP(C)/31301/2024 | SUNIL SAHU   | ASHOK KUMAR DAS         | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | ADDITIONAL COMMISSIONER OF SETTLEMENT CONSOLIDATION , BERHAMPUR    |                         | //                   |             |
| 304 | D-WP(C)/31304/2024 | M/S SRIRAM CONSTRUCTION CUTTACK                                    | RABINDRA NATH PAL       | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA  |                         | //                   |             |
| 305 | D-WP(C)/31305/2024 | MAHENDRA SUNDARAY  | SAROJ KUMAR DASH        | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA  |                         | //                   |             |
| 306 | D-WP(C)/31306/2024 | BIKRAM KESHARI MANGARAJ  | SANGRAM KUMAR SINGH     | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|---|--------------------------------|----------------------|--------------------------|
| 307 | D-WP(C)/31307/2024 | DIG OF POLICE, C.R.P.FGROUP CENTRE, KHURDA<br>SOBHA PANDEY<br>VS                                  | ANSHURAM MISHRA<br>VS          | //<br>//<br>()       |                          |
| 308 | D-WP(C)/31308/2024 | THE CHIEF MANAGER-CUM-AUTHORIZED OFFICER, KOTAK MAHINDRA BANK LTD., KHURDA<br>UPENDRA SWAIN<br>VS | SANGRAM KUMAR SINGH<br>VS      | //<br>//<br>()       |                          |
| 309 | D-WP(C)/31309/2024 | UNION OF INDIA<br>ANURAG PATTANAYAK<br>VS   | SANTOSH KUMAR DWIVEDY<br>VS    | //<br>//<br>()       |                          |
| 310 | D-WP(C)/31311/2024 | STATE OF ODISHA<br>SIDHARTH PATTANAYAK<br>VS  | SANTOSH KUMAR DWIVEDY<br>VS    | //<br>//<br>()       |                          |
| 311 | D-WP(C)/31314/2024 | STATE OF ODISHA<br>CHAKANANDA KAMPA<br>VS   | PRASANTA KUMAR JOSHI<br>VS     | //<br>//<br>()       | AOR20230000684C202400010 |
| 312 | D-WP(C)/31315/2024 | STATE GOVERNMENT<br>LALU LIMA<br>VS   | MANAS PATI<br>VS               | //<br>//<br>()       | AOR20220001535C202400016 |
| 313 | D-WP(C)/31316/2024 | STATE OF ODISHA<br>SURYAKANT JENA<br>VS   | PRASANTA KUMAR SATAPATHY<br>VS | //<br>//<br>()       |                          |
| 314 | D-WP(C)/31317/2024 | UNION OF INDIA<br>LAXMIDHAR ROUT<br>VS  | MANAS PATI<br>VS               | //<br>//<br>()       | AOR20220001535C202400017 |
| 315 | D-WP(C)/31320/2024 | STATE OF ODISHA<br>KANAKALATA PATRA<br>VS   | SAKTIDHARA MISHRA<br>VS        | //<br>//<br>()       |                          |
| 316 | D-WP(C)/31321/2024 | STATE OF ODISHA<br>SRICHARAN MALLIK<br>VS   | SAKTIDHAR MISHRA<br>VS         | //<br>//<br>()       |                          |
| 317 | D-WP(C)/31323/2024 | STATE OF ODISHA<br>M. SUDHAKAR SWAMY<br>VS  | DAYANANDA MOHAPATRA<br>VS      | //<br>//<br>()       |                          |
|     |                    | M. TEJESWAR SWAMY   |                                | //                   |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL           | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|-----------------------------------|----------------------|-------------|
| 318 | D-WP(C)/31326/2024 | SUKUMAR ROUT<br>VS<br>STATE OF ODISHA                                      | SUSHANTA KUMAR MISHRA<br>VS       | //<br>0<br>//        |             |
| 319 | D-WP(C)/31327/2024 | SUKANTA GAHANA<br>VS<br>RTO, KENDRAPARA                                    | ASHOK KUMAR ROUT<br>VS            | //<br>0<br>//        |             |
| 320 | D-WP(C)/31329/2024 | NIRANJAN BALABANTARAY<br>VS<br>UNION OF INDIA                              | HEMANTA KUMAR ROUT<br>VS          | //<br>0<br>//        |             |
| 321 | D-WP(C)/31332/2024 | SUB-DIVISIONAL OFFICER -1, TPWODL, SAMBALPUR<br>VS<br>NABIN KUMAR SATPATHY | PRASANTA KUMAR TRIPATHY<br>VS     | //<br>0<br>//        |             |
| 322 | D-WP(C)/31334/2024 | RAMAKANTA SAHOO<br>VS<br>STATE OF ODISHA                                   | JYOTIRMAY GUPTA<br>VS             | //<br>0<br>//        |             |
| 323 | D-WP(C)/31341/2024 | JIBARDHAN PADHAN<br>VS<br>STATE OF ODISHA                                  | SAILABALA JENA<br>VS              | //<br>0<br>//        |             |
| 324 | D-WP(C)/31342/2024 | M/S.SCL INFRATECH LTD., ANDHRA PRADESH<br>VS<br>STATE OF ODISHA            | SANDEEP PARIDA<br>VS              | //<br>0<br>//        |             |
| 325 | D-WP(C)/31343/2024 | RAMSHANKAR KHAMARI<br>VS<br>STATE OF ODISHA                                | SAILABALA JENA<br>VS              | //<br>0<br>//        |             |
| 326 | D-WP(C)/31347/2024 | CHHABILAL HANS @ GOUDA<br>VS<br>SPL.LAND ACQUISITION OFFICER, NUAPADA      | KRUSHNA CHANDRA DASH<br>VS        | //<br>0<br>//        |             |
| 327 | D-WP(C)/31349/2024 | ABHAYA KUAMR DAS<br>VS<br>STATE OF ODISHA                                  | BHABANI SANKAR TRIPATHY (1)<br>VS | //<br>0<br>//        |             |
| 328 | D-WP(C)/31350/2024 | BHABANI SANKAR NANDA<br>VS<br>STATE OF ODISHA                              | SATYABRATA MOHANTY<br>VS          | //<br>0<br>//        |             |
| 329 | D-WP(C)/31352/2024 | KISHORE CHANDRA BARIKI   | SATYABRATA MOHANTY                | //                   |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                     | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|-------------------------|----------------------|-------------|
|     | WP(C)/17492/2024   | VS                                       | VS                      | 0                    |             |
|     |                    | PUNJAB NATIONAL BANK, KHURDA             |                         | //                   |             |
| 330 | D-WP(C)/31357/2024 | LAXMIPRIYA KUDADHA                       | SUBHASISH SATAPATHY     | //                   |             |
|     |                    | VS                                       | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                          |                         | //                   |             |
| 331 | D-WP(C)/31358/2024 | PRAMATH CHAND                            | SURYAKANTA DWIBEDI      | //                   |             |
|     |                    | VS                                       | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                          |                         | //                   |             |
| 332 | D-WP(C)/31361/2024 | JITU TUDU                                | DEBABRATA DASH          | //                   |             |
|     |                    | VS                                       | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                          |                         | //                   |             |
| 333 | D-WP(C)/31362/2024 | DASARATHI BEHERA                         | JEEVANJYOTI MOHANTY     | //                   |             |
|     |                    | VS                                       | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                          |                         | //                   |             |
| 334 | D-WP(C)/31363/2024 | SUBHASHREE RAY                           | ARUN KUMAR PATRA        | //                   |             |
|     |                    | VS                                       | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                          |                         | //                   |             |
| 335 | D-WP(C)/31364/2024 | AMBIKA DAS                               | ARUN KUMAR PATRA        | //                   |             |
|     |                    | VS                                       | VS                      | 0                    |             |
|     |                    | STATE OF ORISSA                          |                         | //                   |             |
| 336 | D-WP(C)/31365/2024 | PRAMILA ROUT                             | ARUN KUMAR PATRA        | //                   |             |
|     |                    | VS                                       | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                          |                         | //                   |             |
| 337 | D-WP(C)/31366/2024 | COMPANSSION COLLEGE OF NURSING, KALAHAND | SOHAN MISHRA            | //                   |             |
|     |                    | VS                                       | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                          |                         | //                   |             |
| 338 | D-WP(C)/31369/2024 | MANOJ KUMAR NAYAK                        | BIBHUTI BHUSAN NANDA    | //                   |             |
|     |                    | VS                                       | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                          |                         | //                   |             |
| 339 | D-WP(C)/31373/2024 | FUTURE COLLEGE OF NURSING, BALASORE      | SOHAN MISHRA            | //                   |             |
|     |                    | VS                                       | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                          |                         | //                   |             |
| 340 | D-WP(C)/31375/2024 | ANUP SAI                                 | BIBHUTI BHUSAN NANDA    | //                   |             |
|     |                    | VS                                       | VS                      | 0                    |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|---|--------------------------------|----------------------|--------------------------|
| 341 | D-WP(C)/31376/2024 | STATE OF ODISHA<br>M/S MAA MAJHI GOURI FIRE WOOD<br>VS<br>UNION OF INDIA          | JAGAMOHAN PATTNAIK<br>VS       | //<br>//<br>0<br>//  | AOR20220001586C202400021 |
| 342 | D-WP(C)/31377/2024 | FUTURE COLLEGE OF NURSING, BALASORE<br>VS<br>STATE OF ODISHA                      | SOHAN MISHRA<br>VS             | //<br>0<br>//        |                          |
| 343 | D-WP(C)/31378/2024 | IRMA INSTITUTE OF MEDICAL SCIENCE, KALAHAN<br>VS<br>STATE OF ODISHA               | SOHAN MISHRA<br>VS             | //<br>0<br>//        |                          |
| 344 | D-WP(C)/31380/2024 | SHREE HASTIBAHINI THAKURANI BIJE,CUTTACK<br>VS<br>STATE OF ODISHA                 | AMITABH MISHRA<br>VS           | //<br>0<br>//        |                          |
| 345 | D-WP(C)/31381/2024 | IRAM INSTITUTE OF MEDICAL SCIENCES, KALAHAN<br>VS<br>STATE OF ODISHA              | SOHAN MISHRA<br>VS             | //<br>0<br>//        |                          |
| 346 | D-WP(C)/31389/2024 | BIRANCHI KUMAR DWIVEDY<br>VS<br>STATE OF ODISHA                                   | RAJAKISHORE SAHOO<br>VS        | //<br>0<br>//        |                          |
| 347 | D-WP(C)/31390/2024 | ASHISH KAPOOR<br>VS<br>THE SECRETARY , ROURKELA DEVELOPMENT AUTHORITY , SUNDERGAR | BHASKAR CHANDRA PANDA<br>VS    | //<br>0<br>//        |                          |
| 348 | D-WP(C)/31392/2024 | HRUDANANDA MALL<br>VS<br>STATE OF ODISHA  | AKSHYANGSHU SEKHAR NANDY<br>VS | //<br>0<br>//        |                          |
| 349 | D-WP(C)/31393/2024 | MANOJ KUMAR SINGH<br>VS<br>DEPUTY REGISTER OF DISTRICT JUDGE GANJAM               | RUPESH KUMAR KANUNGO<br>VS     | //<br>0<br>//        |                          |
| 350 | D-WP(C)/31395/2024 | SASMITA PRATAP SINGH<br>VS<br>STATE OF ODISHA                                     | SARAT CHANDRA MEKAP<br>VS      | //<br>0<br>//        |                          |
| 351 | D-WP(C)/31396/2024 | DILLIP KUMAR NAYAK<br>VS<br>STATE OF ODISHA                                       | NIKUNJA KUMAR DEO<br>VS        | //<br>0<br>//        |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL         | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|---------------------------------|----------------------|-------------|
| 352 | D-WP(C)/31397/2024 | PURNA CHANDRA DAS<br>VS<br>STATE OF ODISHA   | UPENDRA KUMAR SAMAL<br>VS       | //<br>0<br>//        |             |
| 353 | D-WP(C)/31399/2024 | SARASWATI DAS<br>VS<br>STATE OF ODISHA   | GOPINATH PANDA<br>VS            | //<br>0<br>//        |             |
| 354 | D-WP(C)/31401/2024 | ARADHYA PRADHAN<br>VS<br>STATE OF ORISSA   | Swoyam Prabhu Jena<br>VS        | //<br>0<br>//        |             |
| 355 | D-WP(C)/31402/2024 | ARNADA KUMAR MOHANTY<br>VS<br>STATE OF ODISHA  | ABHISHEK DASH<br>VS             | //<br>0<br>//        |             |
| 356 | D-WP(C)/31403/2024 | SATYABRATA SATAPATHY<br>VS<br>STATE OF ODISHA  | KUNAL KUMAR SWAIN<br>VS         | //<br>0<br>//        |             |
| 357 | D-WP(C)/31404/2024 | KOSHAL COLLEGE OF PHARMACY, SAMBALPUR<br>VS<br>STATE OF ODISHA                         | PARSURAM DAS<br>VS              | //<br>0<br>//        |             |
| 358 | D-WP(C)/31405/2024 | PRASANTA KUMAR NAYAK<br>VS<br>COMMISSIONER ,BHUBANESWAR MUNICIPAL CORPORATION , KHURDA | RABI NARAYAN BEHERA<br>VS       | //<br>0<br>//        |             |
| 359 | D-WP(C)/31406/2024 | ASHISH KUMAR KARMI<br>VS<br>STATE OF ODISHA  | KUNAL KUMAR SWAIN<br>VS         | //<br>0<br>//        |             |
| 360 | D-WP(C)/31407/2024 | MMCHT GNM TRAINING CENTRE, KANDHMAL<br>VS<br>STATE OF ODISHA                           | PARSURAM DAS<br>VS              | //<br>0<br>//        |             |
| 361 | D-WP(C)/31408/2024 | RAJU SINGH<br>VS<br>STATE OF ODISHA  | BHABANI SHANKAR DASPARIDA<br>VS | //<br>0<br>//        |             |
| 362 | D-WP(C)/31409/2024 | TARINI SCHOOL OF NURSING, MAYURBHANJ<br>VS<br>STATE OF ODISHA                          | SOUMENDRA PATTANAIAK<br>VS      | //<br>0<br>//        |             |
| 363 | D-WP(C)/31411/2024 | PRAMOD KUMAR BARAD   | KUNAL KUMAR SWAIN               | //                   |             |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|-------------------------|----------------------|-------------|
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA   |                         | //                   |             |
| 364 | D-WP(C)/31413/2024 | NARAYAN PANDA   | PREMANANDA MOHANTY      | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA   |                         | //                   |             |
| 365 | D-WP(C)/31414/2024 | AKHILA KUMAR DAS  | ACHYUTANANDA PATTANAİK  | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA   |                         | //                   |             |
| 366 | D-WP(C)/31416/2024 | SK. RIAZUDDIN   | ANURAG PATI             | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA   |                         | //                   |             |
| 367 | D-WP(C)/31418/2024 | KUNTALA JOSHI   | AUROVINDA MOHANTY       | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA   |                         | //                   |             |
| 368 | D-WP(C)/31419/2024 | MANORANJAN SWAIN  | SKUNAL KUMAR SWAIN      | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA   |                         | //                   |             |
| 369 | D-WP(C)/31422/2024 | SANTOSH KUMAR MOHANTY   | SURYASNATA MOHAPATRA    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | COLLECTOR, KHORDHA  |                         | //                   |             |
| 370 | D-WP(C)/31425/2024 | CHIDANANDA INSTITUTE OF MEDICAL SCIENCE, SAKUNTI KUMAR SWAIN        | KUNAL KUMAR SWAIN       | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA   |                         | //                   |             |
| 371 | D-WP(C)/31428/2024 | GHADAI BSC NURSING COLLEGE, MALKANGIRI                              | KUNAL KUMAR SWAIN       | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA   |                         | //                   |             |
| 372 | D-WP(C)/31429/2024 | M/S. KAMESWARI ENTERPRISES, SUNDARGARH                              | PRAVAT KUMAR NAYAK      | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | REGIONAL PROVIDENT FUND COMMISSIONER- I, EPF ORGANIZATION, ROURKELA |                         | //                   |             |
| 373 | D-WP(C)/31432/2024 | M/S. AUM ASSOCIATES SUNDARGARH                                      | PRAVAT KUMAR NAYAK      | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | REGIONAL PROVIDENT FUND COMMISSIONER_I, EPF ORGANIZATION            |                         | //                   |             |
| 374 | D-WP(C)/31433/2024 | RANJIT ORAM   | PADMANAVA JENA          | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/07/2024

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE | E-Filing No |
|-----|--|--|-----------------------------|----------------------|-------------|
| 375 | D-WP(C)/31435/2024                     | STATE OF ODISHA<br>REBATI NAIK<br>VS   | PRASANNA KUMAR MISHRA<br>VS | //<br>//<br>0        |             |
| 376 | D-WP(C)/31437/2024                     | THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., SAMBALPUR<br>PABITRA NAYAK<br>VS | ANIMA KUMARI DEI<br>VS      | //<br>//<br>0        |             |
| 377 | D-WP(C)/31438/2024                     | PRINCIPAL SECY TO GOVT. R AND D.M. KHURDA<br>NISHA DEVI<br>VS                          | PRASANNA KUMAR MISHRA<br>VS | //<br>//<br>0        |             |
| 378 | D-WP(C)/31439/2024                     | THRE DIVISIONAL MANAGER ,SAMBALPUR<br>RASMITA RANA @ MAHAPATRA<br>VS                   | ROHIT RANJAN RAY<br>VS      | //<br>//<br>0        |             |
| 379 | D-WP(C)/31440/2024                     | STATE OF ODISHA<br>SUDHIR CHANDRA SWAIN<br>VS  | BIREN SANKAR TRIPATHY<br>VS | //<br>//<br>0        |             |
| 380 | D-WP(C)/31441/2024                     | STATE OF ODISHA<br>PURNA CHANDRA BHOI<br>VS  | SURYAKANTA DWIBEDI<br>VS    | //<br>//<br>0        |             |
| 381 | D-WP(C)/31444/2024<br>WP(C)/17496/2024 | STATE OF ODISHA<br>KANCHAN PRASAD @ KANCHAN MANISH THACKER<br>VS                       | BI DHARTHA DAS<br>VS        | //<br>//<br>0        |             |
| 382 | D-WP(C)/31447/2024                     | STATE OF ODISHA<br>SACHIKANT SATAPATHY<br>VS   | BAIDHAR SAHOO<br>VS         | //<br>//<br>0        |             |
| 383 | D-WP(C)/31448/2024                     | REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR<br>PURNACHANDRA SAHU<br>VS               | SARITA PANDA<br>VS          | //<br>//<br>0        |             |
| 384 | D-WP(C)/31450/2024                     | STATE OF ODISHA<br>BETNOTI SCHOOL OF NURSING (GNM) , MAYURBHANJ<br>VS                  | SIDDHESWAR MALLIK<br>VS     | //<br>//<br>0        |             |
| 385 | D-WP(C)/31451/2024                     | STATE OF ODISHA<br>SUBHAM COLLEGE OF NURSING, (B.SC. NURSING), BILASIP<br>VS           | SIDDHESWAR MALLIK<br>VS     | //<br>//<br>0        |             |
|     |  | STATE OF ODISHA  |                             | //                   |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|-------------------------------|----------------------|-------------|
| 386 | D-WP(C)/31452/2024 | BETONITI COLLEGE OF NURSINGH<br>VS<br>STATE OF ODISHA                                    | SIDHESWAR MALLIK<br>VS        | //<br>0<br>//        |             |
| 387 | D-WP(C)/31457/2024 | BETNOTI SCHOOL OF NURSING (ANM) , MAYURBHANS<br>VS<br>STATE OF ODISHA                    | SIDHESWAR MALLIK<br>VS        | //<br>0<br>//        |             |
| 388 | D-WP(C)/31459/2024 | BHANJA COLLEGE OF NURSING (B.SC.NURSING), GANAPUR<br>VS<br>STATE OF ODISHA               | SIDHESWAR MALLIK<br>VS        | //<br>0<br>//        |             |
| 389 | D-WP(C)/31460/2024 | JITENDRA KUMAR DUTTA<br>VS<br>UNION OF INDIA   | PRATIK NAYAK<br>VS            | //<br>0<br>//        |             |
| 390 | D-WP(C)/31465/2024 | M/S. ADMINISTRATOR WESCO UTILITY, SAMBALPUR<br>VS<br>CHIEF COMNR. OF CT AND GST, CUTTACK | MAHAB LAL AGARWAL<br>VS       | //<br>0<br>//        |             |
| 391 | D-WP(C)/31466/2024 | DIBYAJEET DASH<br>VS<br>UNION OF INDIA   | DR. BINODA KUMAR MISHRA<br>VS | //<br>0<br>//        |             |
| 392 | D-WP(C)/31469/2024 | SMRUTIPRIYA SAHOO<br>VS<br>STATE OF ODISHA   | KABIRAJ PRADHAN<br>VS         | //<br>0<br>//        |             |
| 393 | D-WP(C)/31470/2024 | CHANDAN SAHOO @ SRIKANTA SAHOO<br>VS<br>STATE OF ODISHA                                  | PRADIPTA BEURA<br>VS          | //<br>0<br>//        |             |
| 394 | D-WP(C)/31472/2024 | RABINDRA PARIDA<br>VS<br>STATE OF ODISHA   | PRAVASH CHANDRA JENA<br>VS    | //<br>0<br>//        |             |
| 395 | D-WP(C)/31475/2024 | ARJUN MALIK<br>VS<br>STATE OF ODISHA   | SATYA NARAYAN MISHRA 4<br>VS  | //<br>0<br>//        |             |
| 396 | D-WP(C)/31478/2024 | ASHOK KUMAR NAYAK<br>VS<br>STATE OF ODISHA   | SATYA NARAYAN MISHRA 4<br>VS  | //<br>0<br>//        |             |
| 397 | D-WP(C)/31487/2024 | LALIT KUMAR MOHANTY  | DURGESH NARAYAN RATH          | //                   |             |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|-------------------------|----------------------|-------------|
|     |                    | VS   | VS                      | 0                    |             |
| 398 | D-WP(C)/31491/2024 | STATE OF ODISHA<br>BIRANCHI GARNAIK  | PRAJIT KUMAR PRADHAN    | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 399 | D-WP(C)/31493/2024 | UNION OF INDIA<br>ABHISHEK SINGH   | SAIBRATA RATH           | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 400 | D-WP(C)/31495/2024 | STATE OF ODISHA<br>DOLASINGH SAHU  | SASWATI MOHAPATRA       | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 401 | D-WP(C)/31497/2024 | STATE OF ODISHA<br>LAXMIPRIYA BISWAL   | SAIBRATA RATH           | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 402 | D-WP(C)/31499/2024 | STATE OF ODISHA<br>ROYAL ACADEMY, DHENKANAL  | GOPAL PRASAD JENA       | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 403 | D-WP(C)/31500/2024 | THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT, BBSR<br>SAUMITRA SAMAL     | SAIBRATA RATH           | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 404 | D-WP(C)/31501/2024 | STATE OF ODISHA<br>KENDRAPADA SCHOOL OF NURSING  | GOPAL PRASAD JENA       | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 405 | D-WP(C)/31503/2024 | THE PRINCIPAL SECY.HEALTH AND FAMILY WELFARE DEPT, BBSR<br>AMIT KUMAR PRUSTY           | SAIBRATA RATH           | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 406 | D-WP(C)/31504/2024 | STATE OF ODISHA<br>BHUBANESWAR COLLEGE OF NURSING, CUTTACK                             | GOPAL PRASAD JENA       | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 407 | D-WP(C)/31505/2024 | THE PRINCIPAL SECY TO GOVT.HEALTH ANAD FAMILY WELFARE DEPT, BBSR<br>ROHIT KUMAR PRUSTY | SAIBRATA RATH           | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |
| 408 | D-WP(C)/31507/2024 | STATE OF ODISHA<br>MINATI DEVI SCHOOL OF NURSING, JAJPUR                               | GOPAL PRASAD JENA       | //                   |             |
|     |                    | VS   | VS                      | 0                    |             |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE                   | E-Filing No              |
|-----|---------------------|--|-------------------------------|--|--------------------------|
| 409 | D-WP(C)/31509/2024  | THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT, BBSR<br>BIKRAM KUMAR BARIK<br>VS | SANJIB KUMAR BHANJADEO<br>VS  | //<br>//<br>()                         |                          |
| 410 | D-WP(C)/31510/2024  | ASSESSMENT UNIT INCOME TAX DEPARTMENT, KHURDHA<br>ANJALI NAYAK<br>VS                         | BHABANI SANKAR MISHRA<br>VS   | //<br>//<br>()                         |                          |
| 411 | D-WPCRL/21746/2024  | STATE OF ODISHA<br>PRAMILA DEVI<br>VS  | UMAKANTA BARIK<br>VS          | //<br>//0<br>()                        |                          |
| 412 | D-ABLAPL/21642/2024 | STATE OF ODISHA<br>RAKSHYAK BEHERA@RAKSHYA BEHERA<br>VS                                      | PRASANTA KUMAR ROUSTRAY<br>VS | //<br>ATTABIRA /446 /2023<br>()        | AOD20240000391C202400015 |
| 413 | D-ABLAPL/21643/2024 | STATE OF ODISHA<br>CHITTARANJAN BEHERA<br>VS   | PRIYA RANJAN SINGH<br>VS      | //<br>DHENKANAL SADAR /379 /2024<br>() |                          |
| 414 | D-ABLAPL/21644/2024 | STATE OF ODISHA<br>RAMA MALIK<br>VS  | PRADEEP KUMAR PANDA<br>VS     | //<br>BHUBAN /345 /2024<br>()          |                          |
| 415 | D-ABLAPL/21645/2024 | STATE OF ODISHA<br>BHAGABAN MALIK<br>VS  | PRADEEP KUMAR PANDA<br>VS     | //<br>BHUBAN /345 /2024<br>()          |                          |
| 416 | D-ABLAPL/21648/2024 | STATE OF ODISHA<br>JATIA MALIK<br>VS   | PRADEEP KUMAR PANDA<br>VS     | //<br>BHUBAN /345 /2024<br>()          |                          |
| 417 | D-ABLAPL/21653/2024 | STATE OF ODISHA<br>SUSHANT KUSHAL@KUMBHAR<br>VS  | KRUSHNA CHANDRA ACHARYA<br>VS | //<br>BOLANGIR TOWN /294 /2024<br>()   | AOR20230000773C202400004 |
| 418 | D-ABLAPL/21656/2024 | STATE OF ODISHA<br>BIJAYA KUMAR BISWAL@ BIJAY BISWAL<br>VS                                   | SURESH KUMAR JENA<br>VS       | //<br>DHARMASALA /570 /2024<br>()      |                          |
| 419 | D-ABLAPL/21659/2024 | STATE OF ODISHA<br>SESHADEV DASH @ SESHDEB DASH<br>VS  | BIBHUTI RANJAN MOHANTY<br>VS  | //<br>SONEPUR /119 /2024<br>()         |                          |
|     |                     | STATE OF ODISHA  |                               | //                                     |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE                       | E-Filing No              |
|-----|---------------------|--|---------------------------|--|--------------------------|
| 420 | D-ABLAPL/21660/2024 | BHASKAR CHANDRA PRADHAN<br>VS<br>STATE OF ODISHA             | BIPIN KUMAR NAYAK<br>VS   | BHADRAK RURAL /318 /2024<br>()<br>//       |                          |
| 421 | D-ABLAPL/21665/2024 | RAMA CHANDRA DASH<br>VS<br>GOVT. OF INDIA                    | ANIRUDHA DAS<br>VS        | / /0<br>()<br>//                           |                          |
| 422 | D-ABLAPL/21666/2024 | PURNA CHANDRA SETHI<br>VS<br>STATE OF ODISHA                 | UNMESH CHANDRA JENA<br>VS | KUNDHEIGOLA /60 /2024<br>()<br>//          |                          |
| 423 | D-ABLAPL/21668/2024 | PURNA CHANDRA SETHI<br>VS<br>STATE OF ODISHA                 | UNMESH CHANDRA JENA<br>VS | KUNDHEIGOLA /5 /2024<br>()<br>//           |                          |
| 424 | D-ABLAPL/21670/2024 | SACHIDANANDA PADHI<br>VS<br>STATE OF ODISHA                  | PRADEEP KUMAR DAS<br>VS   | SOSO /131 /2024<br>()<br>//                | AOR20220003390C202400001 |
| 425 | D-ABLAPL/21672/2024 | NARESH NAIK<br>VS<br>STATE OF ODISHA                         | BIRAJA PRASAD NANDA<br>VS | BIKRAMPUR FCI /162 /2024<br>()<br>//       |                          |
| 426 | D-ABLAPL/21679/2024 | HEMANTA KUMAR DASH @ GULU<br>VS<br>STATE OF ODISHA           | DEBIDUTTA MOHAPATRA<br>VS | DHAULI PS /166 /2024<br>()<br>//           |                          |
| 427 | D-ABLAPL/21684/2024 | SACHIDANANDA PADHI<br>VS<br>STATE OF ODISHA                  | PRADEEP KUMAR DAS<br>VS   | SOSO /131 /2024<br>()<br>//                | AOR20220003390C202400002 |
| 428 | D-ABLAPL/21685/2024 | BIJAY AGRAWAL @ BIJAY KUMAR AGRAWAL<br>VS<br>STATE OF ODISHA | RAMDAS ACHARY<br>VS       | KHARABEL NAGAR P.S. /451 /2022<br>()<br>// |                          |
| 429 | D-ABLAPL/21690/2024 | SUBUNA @ SUBHANATHA MUNDA<br>VS<br>STATE OF ODISHA           | S.S.RAY (2)<br>VS         | BARBIL /217 /2024<br>()<br>//              |                          |
| 430 | D-ABLAPL/21692/2024 | RANJIT KUMAR SATPATHY<br>VS<br>STATE OF ODISHA               | DEBIDUTTA MOHAPATRA<br>VS | / /0<br>()<br>//                           |                          |
| 431 | D-ABLAPL/21694/2024 | BIKASH ROUT  | DEEPAK KU SAHOO           | PATTAMUNDAI /165 /2024                     |                          |

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### FILING REPORT AS ON :22/07/2024

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL              | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE               | E-Filing No |
|-----|---------------------|-----------------------------------|-------------------------|------------------------------------|-------------|
|     |                     | VS                                | VS                      | ()                                 |             |
|     |                     | STATE OF ODISHA                   |                         | //                                 |             |
| 432 | D-ABLAPL/21695/2024 | SANJIB KUMAR SAHOO @ SIPU         | BIPIN KUMAR NAYAK       | AGARAPADA /43 /2024                |             |
|     |                     | VS                                | VS                      | ()                                 |             |
|     |                     | STATE OF ODISHA                   |                         | //                                 |             |
| 433 | D-ABLAPL/21696/2024 | DEBASISA GHADAI @ PAPU GHADAI     | DEEPAK KU SAHOO         | PATKURA /456 /2023                 |             |
|     |                     | VS                                | VS                      | ()                                 |             |
|     |                     | STATE OF ODISHA                   |                         | //                                 |             |
| 434 | D-ABLAPL/21699/2024 | MRUTYUNJAYA BEHERA                | RAGHUNATH DASMOHAPATRA  | VIGILANCE PS (BERHAMPUR) /24 /2014 |             |
|     |                     | VS                                | VS                      | ()                                 |             |
|     |                     | STATE OF ODISHA                   |                         | //                                 |             |
| 435 | D-ABLAPL/21700/2024 | DEBASIS ROUT                      | RAGHUNATH DASMOHAPATRA  | VIGILANCE PS (BERHAMPUR) /25 /2014 |             |
|     |                     | VS                                | VS                      | ()                                 |             |
|     |                     | STATE OF ODISHA                   |                         | //                                 |             |
| 436 | D-ABLAPL/21704/2024 | JAGABANDHU NAYAK                  | AMULYA RATNA PANDA      | / /0                               |             |
|     |                     | VS                                | VS                      | ()                                 |             |
|     |                     | STATE OF ODISHA                   |                         | //                                 |             |
| 437 | D-ABLAPL/21706/2024 | RAMESH CHANDRA SAHOO              | ASHOK KUMAR SARANGI     | / /0                               |             |
|     |                     | VS                                | VS                      | ()                                 |             |
|     |                     | STATE OF ODISHA                   |                         | //                                 |             |
| 438 | D-ABLAPL/21707/2024 | MD. SAMIM                         | SURYA KANTA PRADHAN     | DHANUPALI /116 /2017               |             |
|     |                     | VS                                | VS                      | ()                                 |             |
|     |                     | STATE OF ODISHA                   |                         | //                                 |             |
| 439 | D-ABLAPL/21708/2024 | JALENDRA DAS                      | AMULYA RATNA PANDA      | KHANTAPADA /250 /2023              |             |
|     |                     | VS                                | VS                      | ()                                 |             |
|     |                     | STATE OF ODISHA                   |                         | //                                 |             |
| 440 | D-ABLAPL/21712/2024 | BISWAJIT SANDHA                   | AMULYA RATNA PANDA      | SAHADEV KHUNTA /266 /2024          |             |
|     |                     | VS                                | VS                      | ()                                 |             |
|     |                     | STATE OF ODISHA                   |                         | //                                 |             |
| 441 | D-ABLAPL/21714/2024 | KRISHNA DAS                       | AMULYA RATNA PANDA      | KHANTAPADA /151 /2024              |             |
|     |                     | VS                                | VS                      | ()                                 |             |
|     |                     | STATE OF ODISHA                   |                         | //                                 |             |
| 442 | D-ABLAPL/21717/2024 | DEBASISH DAS @ KUMAR DEBASISH DAS | AMITAV DAS              | GHASIPURA /298 /2024               |             |
|     |                     | VS                                | VS                      | ()                                 |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                           | E-Filing No              |
|-----|---------------------|--|------------------------------|--|--------------------------|
| 443 | D-ABLAPL/21720/2024 | STATE OF ODISHA<br>KAILASH CHANDRA SAHOO<br>VS               | AMITAV DAS<br>VS             | //<br>MARINE PS AT JAMBO /85 /2024<br>()       |                          |
| 444 | D-ABLAPL/21721/2024 | STATE OF ODISHA<br>SHASHI KUMURA<br>VS                       | SATYABRATA PANDA<br>VS       | //<br>//0<br>()                                |                          |
| 445 | D-ABLAPL/21722/2024 | STATE OF ODISHA<br>KASTESWAR KHATUA<br>VS                    | DEBABRATA DASH<br>VS         | //<br>//0<br>()                                |                          |
| 446 | D-ABLAPL/21723/2024 | STATE OF ODISHA<br>SWAPNA SAHU @ SAPNA SAHU<br>VS            | BIJAY KUMAR BEHERA<br>VS     | //<br>BARGARH RURAL /157 /2023<br>()           |                          |
| 447 | D-ABLAPL/21724/2024 | STATE OF ODISHA<br>SITANSU SEKHAR JENA<br>VS                 | SAROJ KUMAR DASH<br>VS       | //<br>KHURDA MODEL /260 /2024<br>()            |                          |
| 448 | D-ABLAPL/21725/2024 | STATE OF ODISHA<br>DEBASIS ROUT<br>VS                        | RAGHUNATH DASMOHAPATRA<br>VS | //<br>VIGILANCE PS (BERHAMPUR) /24 /2014<br>() |                          |
| 449 | D-ABLAPL/21726/2024 | STATE OF ODISHA<br>PRADEEP KUMAR JENA<br>VS                  | ARUN KUMAR BEHERA<br>VS      | //<br>TALSARA /167 /2024<br>()                 | AOR20220003422C202400032 |
| 450 | D-ABLAPL/21728/2024 | STATE OF ODISHA<br>DEEPAK KUMAR MOHANTY<br>VS                | RAJENDRA NARAYAN ROUT<br>VS  | //<br>BONTH /16 /2024<br>()                    | AOR20220001558C202400103 |
| 451 | D-ABLAPL/21730/2024 | STATE OF ODISHA<br>ROHIT YADAV<br>VS                         | PABITRA KUMAR NAYAK<br>VS    | //<br>PLANTSITE /556 /2024<br>()               |                          |
| 452 | D-ABLAPL/21737/2024 | STATE OF ODISHA<br>LAXMIMANI MUDULI<br>VS                    | PARTHA SARATHI NAYAK<br>VS   | //<br>SORO /626 /2024<br>()                    |                          |
| 453 | D-ABLAPL/21739/2024 | STATE OF ODISHA<br>TRIDEV CHOUDHURY<br>VS<br>STATE OF ODISHA | PARTHA SARATHI NAYAK<br>VS   | //<br>MAHAKALPARA /162 /2024<br>()<br>//       |                          |

**ORISSA HIGH COURT****FILING REPORT AS ON :22/07/2024**

| <b>SL</b> | <b>FILING NO/CASE NO</b> | <b>NAME OF PETNR./APPEL</b>                                   | <b>COUNSEL OF PETNR./APPEL</b> | <b>PS/ LOWER COURT CASE</b>       | <b>E-Filing No</b> |
|-----------|--------------------------|---|--------------------------------|-----------------------------------|--------------------|
| 454       | D-ABLAPL/21740/2024      | DEEPAK KUMAR SETHI<br>VS<br>STATE OF ODISHA                   | NITYANANDA MOHAPATRA<br>VS     | SIMULIA /137 /2021<br>()<br>//    |                    |
| 455       | D-ABLAPL/21742/2024      | ANIL JENA<br>VS<br>STATE OF ODISHA                            | DEEPAK KU SAHOO<br>VS          | RAJNAGAR /264 /2024<br>()<br>//   |                    |
| 456       | D-ABLAPL/21743/2024      | AKHAYA KUMAR NAYAK<br>VS<br>STATE OF ODISHA                   | RAMESH CHANDRA MAHARANA<br>VS  | DHARMASALA /541 /2024<br>()<br>// |                    |
| 457       | D-ABLAPL/21744/2024      | AKHAYA KUMAR NAYAK<br>VS<br>STATE OF ODISHA                   | RAMESH CHANDRA MAHARANA<br>VS  | DHARMASALA /545 /2024<br>()<br>// |                    |
| 458       | D-ABLAPL/21747/2024      | AKHAYA KUMAR NAYAK<br>VS<br>STATE OF ODISHA                   | RAMESH CHANDRA MAHARANA<br>VS  | DHARMASALA /572 /2024<br>()<br>// |                    |
| 459       | D-ABLAPL/21750/2024      | RAMESH ROUT @ RAMESH CHANDRA MAHUNTA<br>VS<br>STATE OF ODISHA | ASHOK KUMAR SAHOO<br>VS        | RAJNAGAR /257 /2022<br>()<br>//   |                    |
| 460       | D-ABLAPL/21751/2024      | JALESWAR RANA<br>VS<br>STATE OF ODISHA                        | ABINASH PATTJOSHI<br>VS        | KEGAON /182 /2024<br>()<br>//     |                    |
| 461       | D-ABLAPL/21753/2024      | NIRAKAR NAHAK<br>VS<br>STATE OF KARNATAKA                     | RAJAKISHORE SAHOO<br>VS        | / /0<br>()<br>//                  |                    |
| 462       | D-ABLAPL/21754/2024      | SABITRI MALLIK<br>VS<br>STATE OF ODISHA                       | SATYAJEET ROUT<br>VS           | RAJKANIKA /282 /2024<br>()<br>//  |                    |
| 463       | D-ABLAPL/21762/2024      | ASHOK JENA<br>VS<br>STATE OF ODISHA                           | ARUNIMA MISHRA<br>VS           | BELLAGAON /293 /2024<br>()<br>//  |                    |
| 464       | D-ABLAPL/21764/2024      | KAMALAKANTA BEHERA @ MUNA<br>VS<br>STATE OF ODISHA            | JYOTIRMAYA SAHOO<br>VS         | NIRAKARPUR /102 /2024<br>()<br>// |                    |
| 465       | D-ABLAPL/21765/2024      | BINOD BIHARI SAHOO  | SUSIL KUMAR PATNAIK            | PALLAHARA /180 /2024              |                    |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL              | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE        | E-Filing No |
|-----|---------------------|-----------------------------------|-------------------------|-----------------------------|-------------|
|     |                     | VS                                | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA                   |                         | //                          |             |
| 466 | D-ABLAPL/21769/2024 | RAMESWAR NAIK                     | SUSIL KUMAR PATNAIK     | //0                         |             |
|     |                     | VS                                | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA                   |                         | //                          |             |
| 467 | D-ABLAPL/21770/2024 | SHAIK SOLEMAN @ SULAMIYA          | JYOTIRMAYA SAHOO        | KHURDA MODEL /227 /2024     |             |
|     |                     | VS                                | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA                   |                         | //                          |             |
| 468 | D-ABLAPL/21772/2024 | SHAIK SOLEMAN @ SULAMIYA          | JYOTIRMAYA SAHOO        | KHURDA MODEL /217 /2024     |             |
|     |                     | VS                                | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA                   |                         | //                          |             |
| 469 | D-ABLAPL/21780/2024 | JUBARAJ PUTEI                     | SURYAKANTA DWIBEDI      | BELPARA /204 /2024          |             |
|     |                     | VS                                | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA                   |                         | //                          |             |
| 470 | D-ABLAPL/21783/2024 | PURASTAM DIGAL @ PURUSOTTAM DIGAL | SURYAKANTA DWIBEDI      | GOCHHAPADA /88 /2023        |             |
|     |                     | VS                                | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA                   |                         | //                          |             |
| 471 | D-ABLAPL/21787/2024 | BHIBISAN JANI @ BIBHU JANI        | SURYAKANTA DWIBEDI      | KODINGA /115 /2024          |             |
|     |                     | VS                                | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA                   |                         | //                          |             |
| 472 | D-ABLAPL/21788/2024 | PUSPALATA PARIDA                  | SURENDRA KUMAR SAHOO    | CUTTACK VIGILANCE /61 /2014 |             |
|     |                     | VS                                | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA(VIG.)             |                         | //                          |             |
| 473 | D-ABLAPL/21789/2024 | KUNI SAHOO                        | SURENDRA KUMAR SAHOO    | CUTTACK VIGILANCE /61 /2014 |             |
|     |                     | VS                                | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA(VIG.)             |                         | //                          |             |
| 474 | D-ABLAPL/21797/2024 | TUKUNA BEHERA                     | TAPAS KUMAR ACHARYA     | PURUSHOTTAMPUR /315 /2024   |             |
|     |                     | VS                                | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA                   |                         | //                          |             |
| 475 | D-ABLAPL/21798/2024 | SUBASH @ SUBASH CHANDRA PRUSTY    | JAYADEBA BEHERA         | ITAMATI /141 /2024          |             |
|     |                     | VS                                | VS                      | ()                          |             |
|     |                     | STATE OF ODISHA                   |                         | //                          |             |
| 476 | D-ABLAPL/21800/2024 | RAMAMANI NAYAK                    | JAYADEBA BEHERA         | CHANDABALI /323 /2024       |             |
|     |                     | VS                                | VS                      | ()                          |             |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/07/2024**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL                       | PS/ LOWER COURT CASE                          | E-Filing No              |
|-----|---------------------|--|---|---|--------------------------|
| 477 | D-ABLAPL/21805/2024 | STATE OF ODISHA<br>JHALI DEHURY<br>VS                                      | SUSANTA KUMAR BARAL<br>VS                     | //<br>KHUNTUNI /126 /2024<br>()               | AOR20220001297C202400011 |
| 478 | D-ABLAPL/21806/2024 | STATE OF ODISHA<br>RIYAJUDDIN SAHA<br>VS                                   | HAJI SK ABDUL ISTAR<br>VS                     | //<br>PURUNABAZAR /120 /2024<br>()            | AOR20230000809C202400004 |
| 479 | D-ABLAPL/21807/2024 | STATE OF ODISHA<br>MANIRAM TAREI @ MUNURAM TAREI @ MANURAM TAREI<br>VS     | RAJENDRA NARAYAN ROUT<br>VS                   | //<br>/ 0<br>()                               | AOR20220001558C202400104 |
| 480 | D-ABLAPL/21813/2024 | STATE OF ODISHA<br>SABITRI BHOI<br>VS                                      | RAJENDRA NARAYAN ROUT<br>L.N.RAYATSINGH<br>VS | //<br>BASUDEVPUR /486 /2024<br>()             |                          |
| 481 | D-ABLAPL/21815/2024 | STATE OF ODISHA<br>DAYANIDHI SAHOO<br>VS                                   | PRADIPTA BEURA<br>VS                          | //<br>/ 0<br>()                               |                          |
| 482 | D-ABLAPL/21816/2024 | STATE OF ODISHA<br>NIRMAL SHARMA<br>VS                                     | ADITYA NARAYAN DAS<br>VS                      | //<br>HEMGIR /311 /2024<br>()                 |                          |
| 483 | D-ABLAPL/21819/2024 | STATE OF ODISHA<br>MINI MOHANTY<br>VS                                      | AMITAV TRIPATHY<br>VS                         | //<br>NAYAGARH /236 /2024<br>()               |                          |
| 484 | D-ABLAPL/21820/2024 | STATE OF ODISHA<br>SATYAJIT PRADHAN@BUBU<br>VS                             | PRASANTA KUMAR NANDA<br>VS                    | //<br>LINGARAJ P.S. /218 /2018<br>()          |                          |
| 485 | D-ABLAPL/21821/2024 | STATE OF ODISHA<br>LAXMIDHARA NATH<br>VS                                   | BIBEKANANDA MAHAPATRA<br>VS                   | //<br>JAKHAPURA /31 /2020<br>()               |                          |
| 486 | D-ABLAPL/21824/2024 | STATE OF ODISHA<br>ANTARYAMI NAYAK<br>VS                                   | AMITAV TRIPATHY<br>VS                         | //<br>KHANDAPARA /91 /2024<br>()              |                          |
| 487 | D-ABLAPL/21826/2024 | STATE OF ODISHA<br>RASHMI MALLIK @ RASMITA MALLIK<br>VS<br>STATE OF ODISHA | DEEPAK KUMAR SAHOO<br>VS                      | //<br>KENDRAPARA SADAR /276 /2024<br>()<br>// |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :22/07/2024

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                  | COUNSEL OF PETNR./APPEL          | PS/ LOWER COURT CASE                       | E-Filing No |
|-----|---------------------|---|----------------------------------|--|-------------|
| 488 | D-ABLAPL/21827/2024 | BISHNU MALIK<br>VS<br>STATE OF ODISHA                 | BIBEKANANDA MAHAPATRA<br>VS      | KOREI /283 /2024<br>()<br>//               |             |
| 489 | D-ABLAPL/21828/2024 | CHANDRAKANT RAUTARAY<br>VS<br>STATE OF ODISHA         | AMITAV TRIPATHY<br>VS            | CHANDAKA P.S. /180 /2024<br>()<br>//       |             |
| 490 | D-ABLAPL/21830/2024 | CHANDAN BHANJA<br>VS<br>STATE OF ODISHA               | ANUGRAHA NARAYAN SAMANTRAY<br>VS | DHENKANAL SADAR /472 /2024<br>()<br>//     |             |
| 491 | D-ABLAPL/21831/2024 | RAKIP KHAN @ RAKIB<br>VS<br>STATE OF ODISHA           | ANUGRAHA NARAYAN SAMANTRAY<br>VS | INDUSTRIAL ESTATE PS /50 /2024<br>()<br>// |             |
| 492 | D-ABLAPL/21832/2024 | RABI ROUT<br>VS<br>STATE OF ODISHA                    | BIBEKANANDA MAHAPATRA<br>VS      | JAKHAPURA /100 /2024<br>()<br>//           |             |
| 493 | D-ABLAPL/21834/2024 | SATYAJIT PRADAN@BUBU<br>VS<br>STATE OF ODISHA         | PRASANTA KUMAR NANDA<br>VS       | LINGARAJ P.S. /199 /2018<br>()<br>//       |             |
| 494 | D-ABLAPL/21835/2024 | DUKHU MURMU @ DUKHIA MURMU<br>VS<br>STATE OF ODISHA   | BIBEKANANDA MAHAPATRA<br>VS      | KALINGA NAGAR /159 /2024<br>()<br>//       |             |
| 495 | D-ABLAPL/21838/2024 | TULU MALIK<br>VS<br>STATE OF ODISHA                   | PRAFULLA KUMAR BISWAL<br>VS      | RAJKANIKA /250 /2024<br>()<br>//           |             |
| 496 | D-ABLAPL/21840/2024 | GUNU BEHERA @ SANTOSH BEHERA<br>VS<br>STATE OF ODISHA | BISWAJIT MOHANTY<br>VS           | BHANJANAGAR /598 /2024<br>()<br>//         |             |
| 497 | D-ABLAPL/21841/2024 | NILACHAKRA PANDA<br>VS<br>STATE OF ODISHA             | LAXMAN BHOI<br>VS                | NANDANKANAN /104 /2020<br>()<br>//         |             |
| 498 | D-ABLAPL/21842/2024 | GOBINDA SINGHA<br>VS<br>STATE OF ODISHA               | UDIT RANJAN JENA<br>VS           | / /0<br>()<br>//                           |             |
| 499 | D-ABLAPL/21845/2024 | RABINDRA DAS  | UDIT RANJAN JENA                 | SORO /561 /2024                            |             |

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/07/2024

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                  | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE        | E-Filing No              |
|-----|---------------------|---------------------------------------|-------------------------|-----------------------------|--------------------------|
|     |                     | VS                                    | VS                      | ()                          |                          |
|     |                     | STATE OF ODISHA                       |                         | //                          |                          |
| 500 | D-ABLAPL/21849/2024 | RAJESH KUMAR                          | SMRUTI RANJAN ROUT      | BHAWANIPATNA TOWN /53 /2024 |                          |
|     |                     | VS                                    | VS                      | ()                          |                          |
|     |                     | STATE OF ODISHA                       |                         | //                          |                          |
| 501 | D-ABLAPL/21856/2024 | CHANDAN SAHOO                         | PRADIPTA BEURA          | / /0                        |                          |
|     |                     | VS                                    | VS                      | ()                          |                          |
|     |                     | STATE OF ODISHA                       |                         | //                          |                          |
| 502 | D-ABLAPL/21859/2024 | SIMANCHAL DORA @ BABU                 | SANJIB KUMAR BHANJADEO  | KHURDA MODEL /254 /2024     |                          |
|     |                     | VS                                    | VS                      | ()                          |                          |
|     |                     | STATE OF ODISHA                       |                         | //                          |                          |
| 503 | D-ABLAPL/21863/2024 | PRASANT KUMAR JENA @ RASA JENA        | T. DHIREN KUMAR DORA    | MANIABANDHA /32 /2023       |                          |
|     |                     | VS                                    | VS                      | ()                          |                          |
|     |                     | STATE OF ODISHA                       |                         | //                          |                          |
| 504 | D-ABLAPL/21865/2024 | MANMATH MOHAPATRA @ MANMATH MAHAPATRA | GALA KISHORE PANDA      | PARJANG /171 /2024          |                          |
|     |                     | VS                                    | VS                      | ()                          |                          |
|     |                     | STATE OF ODISHA                       |                         | //                          |                          |
| 505 | D-ABLAPL/21867/2024 | MIR ANAM                              | DIPTIREKHA NANDA        | PURUNABAZAR /206 /2024      |                          |
|     |                     | VS                                    | VS                      | ()                          |                          |
|     |                     | STATE OF ODISHA                       |                         | //                          |                          |
| 506 | D-ABLAPL/21868/2024 | LAXMIKANTA GIRI                       | PRAVASH CHANDRA JENA    | / /0                        |                          |
|     |                     | VS                                    | VS                      | ()                          |                          |
|     |                     | STATE OF ODISHA                       |                         | //                          |                          |
| 507 | D-ABLAPL/21870/2024 | SK KHAIRU                             | KUMAR KASHYAP           | REMUNA /111 /2024           | AOR20230000401C202400022 |
|     |                     | VS                                    | VS                      | ()                          |                          |
|     |                     | STATE OF ODISHA                       |                         | //                          |                          |
| 508 | D-ABLAPL/21872/2024 | ABHISHEK SAHU                         | SARADA PRASANNA SARANGI | KHUNTUNI /158 /2024         |                          |
|     |                     | VS                                    | VS                      | ()                          |                          |
|     |                     | STATE OF ODISHA                       |                         | //                          |                          |

# ORISSA HIGH COURT

MISC CASES FILED on :22/07/2024

| SL. NO. | FILING NO<br>CASE NO                 | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL                       | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO<br>IA NO |
|---------|--------------------------------------|--|---|----------------------|
| 1       | D-ELPET/25095/2024<br>ELPET/1/2024   | RAJ KUMAR YADAV<br>MP  | KALINGA KESHARI MOHAPATRA                                 | 8/2024               |
| 2       | D-WPCRL/20270/2024<br>WPCRL/ /       | SUCHITRA SARDAR<br>MP  | RITA SINGH  | 31/2024              |
| 3       | D-TRPCRL/21791/2024<br>TRPCRL/ /     | PRADIP KUMAR SWAIN<br>MP   | ASHOK KUMAR SARANGI                                       | 53/2024              |
| 4       | D-MSA/31489/2024<br>MSA/ /           | M/S. GET HEAVEN HOMES (P) LTD., BBSR TIGMANSHU PATNAIK<br>MP     |   | 75/2024              |
| 5       | D-JCRLA/8023/2024<br>JCRLA/36/2024   | KRUSHNA CHANDRA KISAN<br>MP                                      | MR. JITENDRA KU. SAHU                                     | 106/2024             |
| 6       | D-JCRLA/2/2020<br>JCRLA/2/2020       | CHHATU BADAIAK @ BHOLA<br>MP                                     | MR.S.R.MULIA  | 107/2024             |
| 7       | D-JCRLA/60/2023<br>JCRLA/60/2023     | BANKANIDHI BEHERA<br>MP  | S.N. MISHRA(4)  | 108/2024             |
| 8       | D-JCRLA/60/2023<br>JCRLA/60/2023     | BANKANIDHI BEHERA<br>MP  | S.N. MISHRA(4)  | 109/2024             |
| 9       | D-JCRLA/60/2023<br>JCRLA/60/2023     | BANKANIDHI BEHERA<br>MP  | S.N. MISHRA(4)  | 110/2024             |
| 10      | D-CRLMP/12547/2024<br>CRLMP/754/2024 | SOUMYA RANJAN DAS<br>MP  | DEBASISH PATNAIK  | 169/2024             |
| 11      | D-CRLMP/19485/2024<br>CRLMP/ /       | AKHILESH PANIGRAHI<br>MP   | NIRANJAN LENKA  | 170/2024             |
| 12      | D-TRP(C)/31282/2024<br>TRP(C)/ /     | DEEPA JENA@DIPA JENA<br>MP                                       | ARIJEET MISHRA  | 190/2024             |
| 13      | D-TRP(C)/31351/2024<br>TRP(C)/ /     | BANITA BEHERA<br>MP  | ANUP KUMAR PATTNAIK                                       | 191/2024             |
| 14      | D-TRP(C)/31412/2024<br>TRP(C)/ /     | KHUSBU MAHAPATRA<br>MP   | AMIT PRASAD BOSE  | 192/2024             |
| 15      | D-TRP(C)/31417/2024<br>TRP(C)/ /     | PRITINANDA PRIYADARSHINI<br>MP                                   | RAJ KUMAR ROUT  | 193/2024             |
| 16      | D-TRP(C)/31468/2024<br>TRP(C)/ /     | HARIPRIYA SAHU<br>MP   | SIBA PRASAD PATRA   | 194/2024             |
| 17      | D-TRP(C)/27799/2024<br>TRP(C)/ /     | PRITAM KUMAR PANDA<br>MP   | SATYANARAYAN BHRAMARAY                                    | 195/2024             |
| 18      | D-TRP(C)/30803/2024<br>TRP(C)/ /     | M/S. PATIL CONSTRUCTION AND INFRASTRUCTURE LTD.,MAHARASTRA<br>MP |   | 196/2024             |
| 19      | D-TRP(C)/30804/2024<br>TRP(C)/ /     | M/S. PATIL CONSTRUCTION AND INFRASTRUCTURE LTD.,MAHARASTRA<br>MP |   | 197/2024             |
| 20      | D-RVWPET/31319/2024<br>RVWPET/ /     | ABHISEK MOHAPATRA<br>MP  | ADV.  | 246/2024             |
| 21      | D-LAA/46/2022<br>LAA/46/2022         | PURNA CHANDRA BEHERA<br>MP                                       | SUBHRANSU BHUSAN MOHANTY                                  | 248/2024             |
| 22      | D-LAA/46/2022<br>LAA/46/2022         | PURNA CHANDRA BEHERA<br>MP                                       | SUBHRANSU BHUSAN MOHANTY                                  | 249/2024             |
| 23      | D-LAA/113/2018<br>LAA/113/2018       | HARIDASPUR PARADIP RAILWAY CO.LTD/M/S.SATYA SMRUTI MOHANTY<br>MP |   | 250/2024             |
| 24      | D-CMAPL/31313/2024<br>CMAPL/ /       | PABITRA BISWAL<br>MP   | PRASANTA KUMAR SATAPATHY                                  | 293/2024             |
| 25      | D-MATA/31302/2024<br>MATA/ /         | RAJANA NAG<br>MP   | KIRTAN DANG   | 314/2024             |
| 26      | D-RPFAM/31127/2024                   | PRAFULLA KUMAR SWAIN   | ASHWINI KUMAR DAS   |                      |

|    |                     |  |  |          |
|----|---------------------|--|--|----------|
|    | RPFAM/ /            | MP   |  | 315/2024 |
| 27 | D-MATA/31302/2024   | RAJANA NAG   | KIRTAN DANG                              |          |
|    | MATA/ /             | MP   |  | 315/2024 |
| 28 | D-MATA/28879/2024   | RASHMITA PUJARI  | CHITTA RANJAN PATNAIK                    |          |
|    | MATA/ /             | MP   |  | 316/2024 |
| 29 | D-RPFAM/31436/2024  | LOKESH KUMAR JENA  | UPENDRA KUMAR SAMAL                      |          |
|    | RPFAM/ /            | MP   |  | 316/2024 |
| 30 | D-MATA/31480/2024   | LIPSA PADHI@HOTA   | SANTOSH KUMAR NANDA                      |          |
|    | MATA/ /             | MP   |  | 317/2024 |
| 31 | D-MATA/128/2023     | SASMITA MOHARANA   | RABI NARAYAN BEHERA, MR. SURYAKANTA DASH |          |
|    | MATA/128/2023       | MP   |  | 318/2024 |
| 32 | D-CONTC/8153/2023   | SANDHYARANI JHANKAR  | ADV.                                     |          |
|    | CONTC/8153/2023     | MP   |  | 377/2024 |
| 33 | D-FAO/31303/2024    | MANAGER CUM OFFICER IN CHARGE, NARASANTAKURUMREMOCHALD., CUTTACK |  |          |
|    | FAO/ /              | MP   |  | 585/2024 |
| 34 | D-FAO/25692/2024    | NEW INDIA ASSURANCE CO. L.T.D.                                   | SOMNATH ROY                              |          |
|    | FAO/294/2024        | MP   |  | 586/2024 |
| 35 | D-FAO/25799/2024    | NEW INDIA ASSURANCE CO LTD.                                      | SOMNATH ROY                              |          |
|    | FAO/295/2024        | MP   |  | 587/2024 |
| 36 | D-FAO/31471/2024    | D.M., M/S NATIONAL INSURANCE CO.LTD                              | PRATAP KUMAR MOHANTY                     |          |
|    | FAO/ /              | MP   |  | 588/2024 |
| 37 | D-FAO/31496/2024    | D.M., M/S. NATIONAL INSURANCE CO.LTD                             | SUBRATA KIPATHY                          |          |
|    | FAO/ /              | MP   |  | 589/2024 |
| 38 | D-CRLREV/21573/2024 | MALLIK SHAMIM ARAFAT   | MANORANJAN PATTANAİK                     |          |
|    | CRLREV/ /           | MP   |  | 607/2024 |
| 39 | D-CRLREV/21571/2024 | MALLIK SHAMIM ARAFAT   | MANORANJAN PATTANAİK                     |          |
|    | CRLREV/ /           | MP   |  | 608/2024 |
| 40 | D-CRLREV/16156/2024 | PANKAJ KUMAR NAIK  |  |          |
|    | CRLREV/253/2024     | MP   |  | 609/2024 |
| 41 | D-CRLREV/9622/2024  | CHINMAY CHINTAN ROUT   | KUMAR KASHYAP                            |          |
|    | CRLREV/135/2024     | MP   |  | 610/2024 |
| 42 | D-SA/56/1987        | DWARI  | M/S P.K.PARIDA , S.K.PRADHAN(3)          |          |
|    | SA/56/1987          | MP   |  | 616/2024 |
| 43 | D-SA/56/1987        | DWARI  | M/S P.K.PARIDA , S.K.PRADHAN(3)          |          |
|    | SA/56/1987          | MP   |  | 617/2024 |
| 44 | D-SA/56/1987        | DWARI  | M/S P.K.PARIDA , S.K.PRADHAN(3)          |          |
|    | SA/56/1987          | MP   |  | 618/2024 |
| 45 | D-SA/56/1987        | DWARI  | M/S P.K.PARIDA , S.K.PRADHAN(3)          |          |
|    | SA/56/1987          | MP   |  | 619/2024 |
| 46 | D-SA/56/1987        | DWARI  | M/S P.K.PARIDA , S.K.PRADHAN(3)          |          |
|    | SA/56/1987          | MP   |  | 620/2024 |
| 47 | D-SA/56/1987        | DWARI  | M/S P.K.PARIDA , S.K.PRADHAN(3)          |          |
|    | SA/56/1987          | MP   |  | 621/2024 |
| 48 | D-SA/56/1987        | DWARI  | M/S P.K.PARIDA , S.K.PRADHAN(3)          |          |
|    | SA/56/1987          | MP   |  | 622/2024 |
| 49 | D-SA/56/1987        | DWARI  | M/S P.K.PARIDA , S.K.PRADHAN(3)          |          |
|    | SA/56/1987          | MP   |  | 623/2024 |
| 50 | D-SA/56/1987        | DWARI  | M/S P.K.PARIDA , S.K.PRADHAN(3)          |          |
|    | SA/56/1987          | MP   |  | 624/2024 |
| 51 | D-SA/56/1987        | DWARI  | M/S P.K.PARIDA , S.K.PRADHAN(3)          |          |
|    | SA/56/1987          | MP   |  | 625/2024 |
| 52 | D-SA/56/1987        | DWARI  | M/S P.K.PARIDA , S.K.PRADHAN(3)          |          |
|    | SA/56/1987          | MP   |  | 626/2024 |
| 53 | D-SA/56/1987        | DWARI  | M/S P.K.PARIDA , S.K.PRADHAN(3)          |          |
|    | SA/56/1987          | MP   |  | 627/2024 |
| 54 | D-SA/16/1996        | BHAGABAT   | M/S.R.N.MOHANTY, DAYANIDHI MOHANTY       |          |
|    | SA/16/1996          | MP   |  | 628/2024 |
| 55 | D-SA/16/1996        | BHAGABAT   | M/S.R.N.MOHANTY                          |          |
|    | SA/16/1996          | MP   |  | 629/2024 |
| 56 | D-SA/16/1996        | BHAGABAT   | M/S.R.N.MOHANTY                          |          |
|    | SA/16/1996          | MP   |  | 630/2024 |
| 57 | D-SA/16/1996        | BHAGABAT   | M/S.R.N.MOHANTY                          |          |
|    | SA/16/1996          | MP   |  | 631/2024 |

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| 58 | D-SA/16/1996<br>SA/16/1996            | BHAGABAT<br>MP                 | M/S.R.N.MOHANTY   | 632/2024 |
| 59 | D-SA/16/1996<br>SA/16/1996            | BHAGABAT<br>MP                 | M/S.R.N.MOHANTY   | 633/2024 |
| 60 | D-SA/16/1996<br>SA/16/1996            | BHAGABAT<br>MP                 | M/S.R.N.MOHANTY   | 634/2024 |
| 61 | D-SA/184/1996<br>SA/184/1996          | GOLOKH<br>MP                   |   | 635/2024 |
| 62 | D-SA/75/1996<br>SA/75/1996            | DIGAMBAR PANDA<br>MP           | M/S.B.H.MOHANTY   | 636/2024 |
| 63 | D-RSA/31360/2024<br>RSA/ /            | NIKUNJA BIHARI DAS<br>MP       | MAHESWAR MOHANTY  | 819/2024 |
| 64 | D-RSA/301/2002<br>RSA/301/2002        | SARANGADHAR DASH<br>MP         |   | 820/2024 |
| 65 | D-RSA/31456/2024<br>RSA/ /            | MEHERUNISSA<br>MP              | SUBHADUTTA ROUSTRAY   | 821/2024 |
| 66 | D-RSA/31456/2024<br>RSA/ /            | MEHERUNISSA<br>MP              | SUBHADUTTA ROUSTRAY   | 822/2024 |
| 67 | D-RSA/31456/2024<br>RSA/ /            | MEHERUNISSA<br>MP              | SUBHADUTTA ROUSTRAY   | 823/2024 |
| 68 | D-RSA/104/2012<br>RSA/104/2012        | SARAT CH.PATEL and ORS<br>MP   | M/S.RAMAKANT MOHANTY,M/S.KALYAN KUMAR MOHAPATRA,M/S         | 824/2024 |
| 69 | D-RSA/104/2012<br>RSA/104/2012        | SARAT CH.PATEL and ORS<br>MP   | M/S.RAMAKANT MOHANTY,M/S.KALYAN KUMAR MOHAPATRA,M/S         | 825/2024 |
| 70 | D-RSA/104/2012<br>RSA/104/2012        | SARAT CH.PATEL and ORS<br>MP   | M/S.RAMAKANT MOHANTY,M/S.KALYAN KUMAR MOHAPATRA,M/S         | 826/2024 |
| 71 | D-RSA/104/2012<br>RSA/104/2012        | SARAT CH.PATEL and ORS<br>MP   | M/S.RAMAKANT MOHANTY,M/S.KALYAN KUMAR MOHAPATRA,M/S         | 827/2024 |
| 72 | D-RSA/198/2016<br>RSA/198/2016        | STATE OF ORISSA<br>MP          | A.S.C.  | 828/2024 |
| 73 | D-RSA/104/2012<br>RSA/104/2012        | SARAT CH.PATEL and ORS<br>MP   | M/S.RAMAKANT MOHANTY,M/S.KALYAN KUMAR MOHAPATRA,M/S         | 829/2024 |
| 74 | D-RSA/104/2012<br>RSA/104/2012        | SARAT CH.PATEL and ORS<br>MP   | M/S.RAMAKANT MOHANTY,M/S.KALYAN KUMAR MOHAPATRA,M/S         | 830/2024 |
| 75 | D-CMP/29331/2024<br>CMP/769/2024      | MATHURA BIHARI MAHAPATRA<br>MP | ABHILASH MISHRA   | 833/2024 |
| 76 | D-CMP/31318/2024<br>CMP/ /            | SITA DASH<br>MP                | MAHESWAR MOHANTY  | 834/2024 |
| 77 | D-CMP/1505/2023<br>CMP/1505/2023      | RUPASHRI DEY<br>MP             |   | 835/2024 |
| 78 | D-CMP/138/2024<br>CMP/8/2024          | MAMI MOHARANA<br>MP            | M/S.SANJAY KUMAR PATTNAIK,J.R.PARIJA,S.K.PATTANAIAK,L.SINGH | 836/2024 |
| 79 | D-CMP/31415/2024<br>CMP/ /            | SNEHA AGARWAL<br>MP            | AMIT PRASAD BOSE  | 837/2024 |
| 80 | D-CMP/31427/2024<br>CMP/ /            | ANANTARAM PRADHAN<br>MP        | S.S.MOHAPATRA   | 838/2024 |
| 81 | D-CMP/31431/2024<br>CMP/ /            | FAKIRA CHARAN JENA<br>MP       | SANDIPANI MISRA   | 839/2024 |
| 82 | D-CMP/31508/2024<br>CMP/ /            | CHANDANA GOCHHIKAR<br>MP       | SAIBRATA RATH   | 840/2024 |
| 83 | D-CMP/31346/2024<br>CMP/ /            | BIJAY PATNAIK<br>MP            | SWARUP KUMAR PATNAIK  | 841/2024 |
| 84 | D-BLAPL/6631/2024<br>BLAPL/1940/2024  | ANIL BHATRA<br>MP              |   | 883/2024 |
| 85 | D-BLAPL/19874/2024<br>BLAPL/6812/2024 | RUDRA NARAYAN NAYAK<br>MP      |   | 884/2024 |
| 86 | D-BLAPL/722/2020<br>BLAPL/722/2020    | RAGHUNATH BEHERA<br>MP         | NIRMAL CHANDRA MOHANTY                                      | 885/2024 |
| 87 | D-BLAPL/724/2020<br>BLAPL/724/2020    | RAGHUNATH BEHERA<br>MP         | NIRMAL CHANDRA MOHANTY                                      | 886/2024 |
| 88 | D-BLAPL/428/2021<br>BLAPL/428/2021    | RAGHUNATH BEHERA<br>MP         | NIRMAL CHANDRA MOHANTY                                      | 887/2024 |
| 89 | D-BLAPL/17948/2024                    | ASHISH NAYAK                   | SACHIDANANDA PADHEE   |          |

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|     | BLAPL/6401/2024     | MP   |   | 888/2024  |
| 90  | D-BLAPL/14457/2023  | GYANENDRA SWAIN                            |   |           |
|     | BLAPL/14457/2023    | MP   |   | 889/2024  |
| 91  | D-BLAPL/18559/2024  | ARU BHOI                                   |   |           |
|     | BLAPL/6577/2024     | MP   |   | 890/2024  |
| 92  | D-BLAPL/14187/2023  | SMRUTIRANJAN SAHOO                         | M/S RAMESH CH.MAHARANA,A.K.MOHARANA,PRANAB KUMAR PR |           |
|     | BLAPL/14187/2023    | MP   |   | 891/2024  |
| 93  | D-BLAPL/9280/2024   | TARUN KUMAR BAROI                          | TUHIN DAS   |           |
|     | BLAPL/3048/2024     | MP   |   | 892/2024  |
| 94  | D-ABLAPL/17689/2024 | GOPAL CHAKRABARTY                          | RAKESH KUMAR MALLICK                                |           |
|     | ABLAPL/6199/2024    | MP   |   | 1363/2024 |
| 95  | D-ABLAPL/1157/2024  | PARAMANANDA BEHERA                         | BHABANI SHANKAR RAYAGURU                            |           |
|     | ABLAPL/455/2024     | MP   |   | 1364/2024 |
| 96  | D-ABLAPL/17598/2024 | KAILASH @ KAILASH CHANDRA SENAPATI         |   |           |
|     | ABLAPL/6149/2024    | MP   |   | 1365/2024 |
| 97  | D-ABLAPL/19219/2024 | MALAYA MISHRA                              |   |           |
|     | ABLAPL/6827/2024    | MP   |   | 1366/2024 |
| 98  | D-ABLAPL/17127/2024 | JAYANTA DALEI                              |   |           |
|     | ABLAPL/6135/2024    | MP   |   | 1367/2024 |
| 99  | D-ABLAPL/13213/2024 | JHUNULATA MALLIK                           |   |           |
|     | ABLAPL/4671/2024    | MP   |   | 1368/2024 |
| 100 | D-ABLAPL/13294/2024 | SANJU MALLIK                               |   |           |
|     | ABLAPL/4663/2024    | MP   |   | 1369/2024 |
| 101 | D-ABLAPL/19170/2024 | NASIRRUDDIN KHAN @ SADA @ SANA             |   |           |
|     | ABLAPL/6798/2024    | MP   |   | 1370/2024 |
| 102 | D-ABLAPL/13940/2024 | RAMAKANTA JENA                             |   |           |
|     | ABLAPL/4886/2024    | MP   |   | 1371/2024 |
| 103 | D-ABLAPL/14735/2023 | KUNILATA MOHAPATRA                         | PRAVASH CHANDRA JENA                                |           |
|     | ABLAPL/14735/2023   | MP   |   | 1372/2024 |
| 104 | D-MACA/31292/2024   | MANAGER IN CHARGE T.P.HUB, ORIENTA         | PRASANTA KUMAR DAS SAMBALPUR                        |           |
|     | MACA/ /             | MP   |   | 1602/2024 |
| 105 | D-MACA/31292/2024   | MANAGER IN CHARGE T.P.HUB, ORIENTA         | PRASANTA KUMAR DAS SAMBALPUR                        |           |
|     | MACA/ /             | MP   |   | 1603/2024 |
| 106 | D-MACA/31345/2024   | DIVISIONAL MANAGER,NEW INDIA ASSURANCE     | BONCE CHANDRA SATTARAY                              |           |
|     | MACA/ /             | MP   |   | 1604/2024 |
| 107 | D-MACA/31345/2024   | DIVISIONAL MANAGER,NEW INDIA ASSURANCE     | BONCE CHANDRA SATTARAY                              |           |
|     | MACA/ /             | MP   |   | 1605/2024 |
| 108 | D-MACA/31345/2024   | DIVISIONAL MANAGER,NEW INDIA ASSURANCE     | BONCE CHANDRA SATTARAY                              |           |
|     | MACA/ /             | MP   |   | 1606/2024 |
| 109 | D-MACA/31388/2024   | RITANJALI PATTANAYAK                       | KALPATARU PANIGRAHI                                 |           |
|     | MACA/ /             | MP   |   | 1607/2024 |
| 110 | D-MACA/31388/2024   | RITANJALI PATTANAYAK                       | KALPATARU PANIGRAHI                                 |           |
|     | MACA/ /             | MP   |   | 1608/2024 |
| 111 | D-MACA/31394/2024   | MAMATA NAYAK                               | KALPATARU PANIGRAHI                                 |           |
|     | MACA/ /             | MP   |   | 1609/2024 |
| 112 | D-MACA/31024/2024   | SUNIL MOHANTY                              | KAPILA CHARAN NAYAK                                 |           |
|     | MACA/ /             | MP   |   | 1610/2024 |
| 113 | D-MACA/30956/2024   | BABAJI CHARAN ROUT                         | KAPILA CHARAN NAYAK                                 |           |
|     | MACA/ /             | MP   |   | 1611/2024 |
| 114 | D-MACA/30956/2024   | BABAJI CHARAN ROUT                         | KAPILA CHARAN NAYAK                                 |           |
|     | MACA/ /             | MP   |   | 1612/2024 |
| 115 | D-MACA/25774/2024   | D.M., NEW INDIA ASSURANCE, BBSR            | G.P.DUTTA   |           |
|     | MACA/ /             | MP   |   | 1613/2024 |
| 116 | D-MACA/25812/2024   | D.M., NEW INDIA ASSURANCE, BBSR            | G.P.DUTTA   |           |
|     | MACA/ /             | MP   |   | 1614/2024 |
| 117 | D-MACA/25817/2024   | D.M, NEW ASSURANCE, ALOK BHARATI           | G.P.DUTTA   |           |
|     | MACA/ /             | MP   |   | 1615/2024 |
| 118 | D-MACA/27152/2024   | M/S. RELIANCE GI CO. L.T.D.                | G.P.DUTTA   |           |
|     | MACA/ /             | MP   |   | 1616/2024 |
| 119 | D-MACA/27160/2024   | RELIANCE GENERAL INSURANCE COMPANY LIMITED | G.P.DUTTA   |           |
|     | MACA/ /             | MP   |   | 1617/2024 |
| 120 | D-MACA/27149/2024   | M/S. RELIANCE GI CO L.T.D.                 | G.P.DUTTA   |           |
|     | MACA/ /             | MP   |   | 1618/2024 |

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| 121 | D-MACA/27147/2024<br>MACA/ /       | M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR<br>MP     |  | 1619/2024 |
| 122 | D-MACA/27156/2024<br>MACA/ /       | M/S. RELIANCE GI CO. L.T.D<br>MP                             | G.P.DUTTA                                  | 1620/2024 |
| 123 | D-MACA/27154/2024<br>MACA/ /       | M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR<br>MP     |  | 1621/2024 |
| 124 | D-MACA/27143/2024<br>MACA/ /       | RELIANCE GENERAL INSURANCE<br>MP                             | G.P.DUTTA                                  | 1622/2024 |
| 125 | D-MACA/385/2020<br>MACA/385/2020   | ORIENTAL INSURANCE CO.LTD<br>MP                              |  | 1623/2024 |
| 126 | D-MACA/1296/2023<br>MACA/1296/2023 | D.M., M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK<br>MP    |  | 1624/2024 |
| 127 | D-MACA/27849/2024<br>MACA/ /       | THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD<br>MP | SOMNATH ROY                                | 1625/2024 |
| 128 | D-MACA/27851/2024<br>MACA/ /       | DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD<br>MP     | SOMNATH ROY                                | 1626/2024 |
| 129 | D-MACA/27852/2024<br>MACA/ /       | THE DIVISIONAL MANAGER NEW INDIA ASSURANCE CO. LTD<br>MP     | SOMNATH ROY                                | 1627/2024 |
| 130 | D-MACA/27854/2024<br>MACA/ /       | THE DIVISIONAL MANAGER NEW INDIA ASSURANCE CO. LTD<br>MP     | SOMNATH ROY                                | 1628/2024 |
| 131 | D-MACA/25784/2024<br>MACA/ /       | B.M, N.I.A.C.L.<br>MP  | SOMNATH ROY                                | 1629/2024 |
| 132 | D-MACA/26972/2024<br>MACA/ /       | NATIONAL INSURANCE COMPANY LTD.,<br>MP                       | CHITRAKUMAR TRIPATHY                       | 1630/2024 |
| 133 | D-MACA/31467/2024<br>MACA/ /       | B.M, M/S.NEW INDIA ASSURANCE COMPANY LTD.<br>MP              | PRAKASH KUMAR MOHANTY                      | 1631/2024 |
| 134 | D-MACA/31467/2024<br>MACA/ /       | B.M, M/S.NEW INDIA ASSURANCE COMPANY LTD.<br>MP              | PRAKASH KUMAR MOHANTY                      | 1632/2024 |
| 135 | D-MACA/31482/2024<br>MACA/ /       | D.M., M/S. UNITED INDIA INSURANCE COMPANY LTD.<br>MP         | PRANSHU SARMOHAN                           | 1633/2024 |
| 136 | D-MACA/31492/2024<br>MACA/ /       | D.M., M/S. NEW INDIA ASSURANCE CO.LTD.<br>MP                 | SUBRAT SATPATHY                            | 1634/2024 |
| 137 | D-MACA/31502/2024<br>MACA/ /       | M/S. NATIONAL INSURANCE CO.LTD., BBSR<br>MP                  | SUBRAT SATPATHY                            | 1635/2024 |
| 138 | D-MACA/31502/2024<br>MACA/ /       | M/S. NATIONAL INSURANCE CO.LTD., BBSR<br>MP                  | SUBRAT SATPATHY                            | 1636/2024 |
| 139 | D-CRLA/50/2020<br>CRLA/50/2020     | PANKAJ MAHAPATRA<br>MP                                       | M/S. RAJIB BIHARI MISHRA, B.C. GHADEI      | 1791/2024 |
| 140 | D-CRLA/65/2018<br>CRLA/65/2018     | SIBA HANS@SHIBA HANS<br>MP                                   | M/S.S.S.RAY                                | 1792/2024 |
| 141 | D-CRLA/21460/2024<br>CRLA/ /       | JAYADEB ANANDA @ JAYA CHANDRA ANAND<br>MP                    | SONDHAGYA KUMAR DASH                       | 1792/2024 |
| 142 | D-CRLA/21693/2024<br>CRLA/ /       | SAGAR SOREN @ BANKA<br>MP                                    | RAKESH KUMAR DAS                           | 1793/2024 |
| 143 | D-CRLA/21693/2024<br>CRLA/ /       | SAGAR SOREN @ BANKA<br>MP                                    | RAKESH KUMAR DAS                           | 1794/2024 |
| 144 | D-CRLA/21693/2024<br>CRLA/ /       | SAGAR SOREN @ BANKA<br>MP                                    | RAKESH KUMAR DAS                           | 1795/2024 |
| 145 | D-CRLA/945/2019<br>CRLA/945/2019   | ANIL NATH<br>MP  | SWAYAMPRAVA DASH                           | 1796/2024 |
| 146 | D-CRLA/1005/2022<br>CRLA/1005/2022 | SHIBA SANKAR SABAT<br>MP                                     | DEVASHIS PANDA                             | 1797/2024 |
| 147 | D-CRLA/128/2023<br>CRLA/128/2023   | BIKRAM KESHARI MALLIK<br>MP                                  | DEVASHIS PANDA                             | 1798/2024 |
| 148 | D-CRLA/21767/2024<br>CRLA/ /       | DILLIP KUMAR SAHOO<br>MP                                     | SUSANTA KUMAR MISHRA                       | 1799/2024 |
| 149 | D-CRLA/21767/2024<br>CRLA/ /       | DILLIP KUMAR SAHOO<br>MP                                     | SUSANTA KUMAR MISHRA                       | 1800/2024 |
| 150 | D-CRLA/21779/2024<br>CRLA/ /       | CHAITANYA BISWAL<br>MP                                       | BYOMOKESH SAHOO                            | 1801/2024 |
| 151 | D-CRLA/21779/2024<br>CRLA/ /       | CHAITANYA BISWAL<br>MP                                       | BYOMOKESH SAHOO                            | 1802/2024 |
| 152 | D-CRLA/591/2013                    | BUDHIA @ BUDHIRAM MURMU AND OTHERS                           | B.S.K.ROUTRAY, MR.SUSHANT KUMAR SAMANTARAY |           |

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|     | CRLA/591/2013                         | MP                                    |                                 | 1803/2024 |
| 153 | D-CRLA/491/2020<br>CRLA/491/2020      | DEBASHIS SAMANTARAY @ DEBUN<br>MP     | B.S.DASPARIDA                   | 1804/2024 |
| 154 | D-CRLA/1032/2023<br>CRLA/1032/2023    | DILLIP KUMAR SWAIN<br>MP              | DEBASNAN DAS                    | 1805/2024 |
| 155 | D-CRLMC/21649/2024<br>CRLMC/ /        | VISHAL KUMAR GIRI@BIMAL<br>MP         | RASHMIKANTA MAHALIK             | 1899/2024 |
| 156 | D-CRLMC/21649/2024<br>CRLMC/ /        | VISHAL KUMAR GIRI@BIMAL<br>MP         | RASHMIKANTA MAHALIK             | 1900/2024 |
| 157 | D-CRLMC/21113/2024<br>CRLMC/ /        | PUSPALATA SWAIN<br>MP                 | PARSURAM PARIJA                 | 1901/2024 |
| 158 | D-CRLMC/21686/2024<br>CRLMC/ /        | RABISANKAR GIRI<br>MP                 | DEBABRATA RATH                  | 1902/2024 |
| 159 | D-CRLMC/3434/2023<br>CRLMC/3434/2023  | SUKANTI KANDANKEL<br>MP               | DEVASHIS PANDA                  | 1903/2024 |
| 160 | D-CRLMC/21698/2024<br>CRLMC/ /        | JANHABA@RAJENDRA SETH<br>MP           | BHOJARAJ SETH                   | 1904/2024 |
| 161 | D-CRLMC/17823/2024<br>CRLMC/2338/2024 | ASUTOSH SAHU<br>MP                    | PRASANTA KUMAR SAHOO            | 1905/2024 |
| 162 | D-CRLMC/51/2018<br>CRLMC/51/2018      | SRIKANTA PRUSTY<br>MP                 | M/S.JUGALA KISHORE PANDA        | 1906/2024 |
| 163 | D-CRLMC/21759/2024<br>CRLMC/ /        | DIPIJIT BARRAK@DEEPIJIT BARRACK<br>MP | JAJATI KESHARI KHUNTIA          | 1907/2024 |
| 164 | D-CRLMC/18781/2024<br>CRLMC/2396/2024 | HIMANSU SEKHAR SRICHANDAN<br>MP       |                                 | 1908/2024 |
| 165 | D-CRLMC/15564/2024<br>CRLMC/2060/2024 | SUMITRA SAHU @ MOHAPATRA<br>MP        |                                 | 1909/2024 |
| 166 | D-CRLMC/21761/2024<br>CRLMC/ /        | RAJENDRA KUMAR SAHOO<br>MP            | SANJIT MISHRA                   | 1910/2024 |
| 167 | D-CRLMC/21790/2024<br>CRLMC/ /        | BIPIN SATAPATHY<br>MP                 | AMLAN SHAKTI PAUL               | 1911/2024 |
| 168 | D-CRLMC/17183/2024<br>CRLMC/2246/2024 | BIMAL KUMAR SAHA @ BIMAL SAHA<br>MP   | SAILABALA JENA, BHARATI DASH    | 1912/2024 |
| 169 | D-CRLMC/1409/2022<br>CRLMC/1409/2022  | AMIYA PRADHAN<br>MP                   | SAMBEET PATTANAYAK              | 1913/2024 |
| 170 | D-CRLMC/21810/2024<br>CRLMC/ /        | BHARAT KUMAR DAS<br>MP                | RASHMIKANTA MAHALIK             | 1914/2024 |
| 171 | D-CRLMC/7363/2024<br>CRLMC/1128/2024  | AKSHAYA PRADHAN @ AKSHAYA KUMAR<br>MP | SANBEET PATTANAYAK              | 1915/2024 |
| 172 | D-CRLMC/21818/2024<br>CRLMC/ /        | RAGHUNATH SAHOO<br>MP                 | SURYAKANTA DWIBEDI              | 1916/2024 |
| 173 | D-CRLMC/21829/2024<br>CRLMC/ /        | SUNIL @ SUNEEL KUMAR GURU<br>MP       | PRANAYA KUMAR DASH              | 1917/2024 |
| 174 | D-CRLMC/21833/2024<br>CRLMC/ /        | AMITAB PARHI<br>MP                    | ARUN KUMAR ACHARYA              | 1918/2024 |
| 175 | D-CRLMC/21837/2024<br>CRLMC/ /        | SATYAJIT MISHRA<br>MP                 | PRANAB KUMAR GHOSE              | 1919/2024 |
| 176 | D-CRLMC/21844/2024<br>CRLMC/ /        | MOHIT KUMAR NAIK<br>MP                | JUGALA KISHORE PANDA            | 1920/2024 |
| 177 | D-CRLMC/16965/2024<br>CRLMC/2281/2024 | KARTIK DALEI<br>MP                    | RABINDRANATH BARIK              | 1921/2024 |
| 178 | D-CRLMC/21857/2024<br>CRLMC/ /        | RAJENDRA KUMAR SAHOO<br>MP            | SAROJ RANJAN SUBUDHI            | 1922/2024 |
| 179 | D-CRLMC/21051/2024<br>CRLMC/2675/2024 | MINA MUKHI<br>MP                      | BIBEKANANDA MAHAPATRA           | 1923/2024 |
| 180 | D-WA/31250/2024<br>WA/ /              | STATE OF ODISHA<br>MP                 | MANOJ KUMAR KHUNTIA(A.G.A)      | 5333/2024 |
| 181 | D-WA/31250/2024<br>WA/ /              | STATE OF ODISHA<br>MP                 | MANOJ KUMAR KHUNTIA(A.G.A)      | 5334/2024 |
| 182 | D-WA/31250/2024<br>WA/ /              | STATE OF ODISHA<br>MP                 | MANOJ KUMAR KHUNTIA(A.G.A)      | 5335/2024 |
| 183 | D-WA/31264/2024<br>WA/ /              | STATE OF ODISHA<br>MP                 | SIDHARH SANKAR MOAHAPATRA,A.S.C | 5336/2024 |

|     |                              |                        |                                 |           |
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| 184 | D-WA/31264/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | SIDHARH SANKAR MOAHAPATRA,A.S.C | 5337/2024 |
| 185 | D-WA/626/2022<br>WA/626/2022 | BISWANATH SAHOO<br>MP  | SATRUGHNA DASH (A)              | 5338/2024 |
| 186 | D-WA/626/2022<br>WA/626/2022 | BISWANATH SAHOO<br>MP  | SATRUGHNA DASH (A)              | 5339/2024 |
| 187 | D-WA/31294/2024<br>WA/ /     | SURESWARI DEBATA<br>MP | BIJAYA KUMAR BEHERA 1           | 5340/2024 |
| 188 | D-WA/31095/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | MALAYA KETAN BALABANTARAY,A.G.A | 5341/2024 |
| 189 | D-WA/31095/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | MALAYA KETAN BALABANTARAY,A.G.A | 5342/2024 |
| 190 | D-WA/31095/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | MALAYA KETAN BALABANTARAY,A.G.A | 5343/2024 |
| 191 | D-WA/31096/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | TARUN PATNAIK,A.S.C             | 5344/2024 |
| 192 | D-WA/31096/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | TARUN PATNAIK,A.S.C             | 5345/2024 |
| 193 | D-WA/31244/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | ABHINANDAN PRADHAN              | 5346/2024 |
| 194 | D-WA/31244/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | ABHINANDAN PRADHAN              | 5347/2024 |
| 195 | D-WA/31244/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | ABHINANDAN PRADHAN              | 5348/2024 |
| 196 | D-WA/31098/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | MALAYA KETAN BALABANTARAY,A.G.A | 5349/2024 |
| 197 | D-WA/31098/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | MALAYA KETAN BALABANTARAY,A.G.A | 5350/2024 |
| 198 | D-WA/31098/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | MALAYA KETAN BALABANTARAY,A.G.A | 5351/2024 |
| 199 | D-WA/31184/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | SANGRAM JENA, A.G.A.            | 5352/2024 |
| 200 | D-WA/31184/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | SANGRAM JENA, A.G.A.            | 5353/2024 |
| 201 | D-WA/31184/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | SANGRAM JENA, A.G.A.            | 5354/2024 |
| 202 | D-WA/31245/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | ABHAYA KUMAR SHARMA(AGA)        | 5355/2024 |
| 203 | D-WA/31245/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | ABHAYA KUMAR SHARMA(AGA)        | 5356/2024 |
| 204 | D-WA/31245/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | ABHAYA KUMAR SHARMA(AGA)        | 5357/2024 |
| 205 | D-WA/31265/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | RAJANI BHUSAN MISHRA,A.G.A      | 5358/2024 |
| 206 | D-WA/31265/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | RAJANI BHUSAN MISHRA,A.G.A      | 5359/2024 |
| 207 | D-WA/31265/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | RAJANI BHUSAN MISHRA,A.G.A      | 5360/2024 |
| 208 | D-WA/31247/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | DEBASISI NAYAK(AGA)             | 5361/2024 |
| 209 | D-WA/31247/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | DEBASISI NAYAK(AGA)             | 5362/2024 |
| 210 | D-WA/31247/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | DEBASISI NAYAK(AGA)             | 5363/2024 |
| 211 | D-WA/31330/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | AMIYA KUMAR MISHRA, A.G.A.      | 5364/2024 |
| 212 | D-WA/31330/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | AMIYA KUMAR MISHRA, A.G.A.      | 5365/2024 |
| 213 | D-WA/31330/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | AMIYA KUMAR MISHRA, A.G.A.      | 5366/2024 |
| 214 | D-WA/31333/2024<br>WA/ /     | STATE OF ODISHA<br>MP  | AMIYA KUMAR MISHRA, A.G.A.      | 5367/2024 |
| 215 | D-WA/31248/2024              | STATE OF ODISHA        | RAJANI BHUSAN MISHRA(AGA)       |           |

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|     | WA/ /           | MP              |                               | 5368/2024 |
| 216 | D-WA/31248/2024 | STATE OF ODISHA | RAJANI BHUSAN MISHRA(AGA)     |           |
|     | WA/ /           | MP              |                               | 5369/2024 |
| 217 | D-WA/31248/2024 | STATE OF ODISHA | RAJANI BHUSAN MISHRA(AGA)     |           |
|     | WA/ /           | MP              |                               | 5370/2024 |
| 218 | D-WA/31255/2024 | STATE OF ODISHA | PURNA CHANDRA DAS(A.S.)       |           |
|     | WA/ /           | MP              |                               | 5371/2024 |
| 219 | D-WA/31333/2024 | STATE OF ODISHA | AMIYA KUMAR MISHRA, A.G.A.    |           |
|     | WA/ /           | MP              |                               | 5372/2024 |
| 220 | D-WA/31255/2024 | STATE OF ODISHA | PURNA CHANDRA DAS(A.S.)       |           |
|     | WA/ /           | MP              |                               | 5373/2024 |
| 221 | D-WA/31255/2024 | STATE OF ODISHA | PURNA CHANDRA DAS(A.S.)       |           |
|     | WA/ /           | MP              |                               | 5374/2024 |
| 222 | D-WA/31333/2024 | STATE OF ODISHA | AMIYA KUMAR MISHRA, A.G.A.    |           |
|     | WA/ /           | MP              |                               | 5375/2024 |
| 223 | D-WA/31267/2024 | STATE OF ODISHA | RAJANI BHUSAN MISHRA, A.G.A.  |           |
|     | WA/ /           | MP              |                               | 5376/2024 |
| 224 | D-WA/31267/2024 | STATE OF ODISHA | RAJANI BHUSAN MISHRA, A.G.A.  |           |
|     | WA/ /           | MP              |                               | 5377/2024 |
| 225 | D-WA/31267/2024 | STATE OF ODISHA | RAJANI BHUSAN MISHRA, A.G.A.  |           |
|     | WA/ /           | MP              |                               | 5378/2024 |
| 226 | D-WA/31368/2024 | STATE OF ODISHA | RAJANI BHUSAN MISHRA, A.G.A.  |           |
|     | WA/ /           | MP              |                               | 5379/2024 |
| 227 | D-WA/31249/2024 | STATE OF ODISHA | SAILAZA NANDAN DAS (A.S.C)    |           |
|     | WA/ /           | MP              |                               | 5380/2024 |
| 228 | D-WA/31249/2024 | STATE OF ODISHA | SAILAZA NANDAN DAS (A.S.C)    |           |
|     | WA/ /           | MP              |                               | 5381/2024 |
| 229 | D-WA/31368/2024 | STATE OF ODISHA | RAJANI BHUSAN MISHRA, A.G.A.  |           |
|     | WA/ /           | MP              |                               | 5382/2024 |
| 230 | D-WA/31249/2024 | STATE OF ODISHA | SAILAZA NANDAN DAS (A.S.C)    |           |
|     | WA/ /           | MP              |                               | 5383/2024 |
| 231 | D-WA/31368/2024 | STATE OF ODISHA | RAJANI BHUSAN MISHRA, A.G.A.  |           |
|     | WA/ /           | MP              |                               | 5384/2024 |
| 232 | D-WA/31000/2024 | STATE OF ODISHA | PRADIP KUMAR ROUT,A.G.A       |           |
|     | WA/ /           | MP              |                               | 5385/2024 |
| 233 | D-WA/31000/2024 | STATE OF ODISHA | PRADIP KUMAR ROUT,A.G.A       |           |
|     | WA/ /           | MP              |                               | 5386/2024 |
| 234 | D-WA/31000/2024 | STATE OF ODISHA | PRADIP KUMAR ROUT,A.G.A       |           |
|     | WA/ /           | MP              |                               | 5387/2024 |
| 235 | D-WA/31371/2024 | STATE OF ODISHA | BIBHU PRASAD TRIPATHY, A.G.A. |           |
|     | WA/ /           | MP              |                               | 5388/2024 |
| 236 | D-WA/31371/2024 | STATE OF ODISHA | BIBHU PRASAD TRIPATHY, A.G.A. |           |
|     | WA/ /           | MP              |                               | 5389/2024 |
| 237 | D-WA/31371/2024 | STATE OF ODISHA | BIBHU PRASAD TRIPATHY, A.G.A. |           |
|     | WA/ /           | MP              |                               | 5390/2024 |
| 238 | D-WA/31001/2024 | STATE OF ODISHA | PRADIP KUMAR ROUT,A.G.A       |           |
|     | WA/ /           | MP              |                               | 5391/2024 |
| 239 | D-WA/31001/2024 | STATE OF ODISHA | PRADIP KUMAR ROUT,A.G.A       |           |
|     | WA/ /           | MP              |                               | 5392/2024 |
| 240 | D-WA/31001/2024 | STATE OF ODISHA | PRADIP KUMAR ROUT,A.G.A       |           |
|     | WA/ /           | MP              |                               | 5393/2024 |
| 241 | D-WA/31004/2024 | STATE OF ODISHA | PURNA CHANDRA DAS,A.S.C       |           |
|     | WA/ /           | MP              |                               | 5394/2024 |
| 242 | D-WA/31004/2024 | STATE OF ODISHA | PURNA CHANDRA DAS,A.S.C       |           |
|     | WA/ /           | MP              |                               | 5395/2024 |
| 243 | D-WA/31004/2024 | STATE OF ODISHA | PURNA CHANDRA DAS,A.S.C       |           |
|     | WA/ /           | MP              |                               | 5396/2024 |
| 244 | D-WA/31372/2024 | STATE OF ODISHA | RAJANI BHUSAN MISHRA, A.G.A.  |           |
|     | WA/ /           | MP              |                               | 5397/2024 |
| 245 | D-WA/31372/2024 | STATE OF ODISHA | RAJANI BHUSAN MISHRA, A.G.A.  |           |
|     | WA/ /           | MP              |                               | 5398/2024 |
| 246 | D-WA/31372/2024 | STATE OF ODISHA | RAJANI BHUSAN MISHRA, A.G.A.  |           |
|     | WA/ /           | MP              |                               | 5399/2024 |

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| 247 | D-WA/31269/2024<br>WA/ /               | STATE OF ODISHA<br>MP  | RAJANI BHUSAN MISHRA        | 5400/2024 |
| 248 | D-WA/31269/2024<br>WA/ /               | STATE OF ODISHA<br>MP  | RAJANI BHUSAN MISHRA        | 5401/2024 |
| 249 | D-WA/16438/2024<br>WA/724/2024         | STATE OF ODISHA<br>MP  |                             | 5402/2024 |
| 250 | D-WA/31269/2024<br>WA/ /               | STATE OF ODISHA<br>MP  | RAJANI BHUSAN MISHRA        | 5403/2024 |
| 251 | D-WA/31494/2024<br>WA/ /               | PRAVATI SAHOO<br>MP  | BHABANI SANKAR TRIPATHY (1) | 5404/2024 |
| 252 | D-WA/31498/2024<br>WA/ /               | SAMARENDRA KU BISWAL<br>MP                                     | BHABANI SANKAR TRIPATHY (1) | 5405/2024 |
| 253 | D-WA/31511/2024<br>WA/ /               | SIDHESWAR PRASAD NAYAK<br>MP                                   | BHABANI SANKAR TRIPATHY (1) | 5406/2024 |
| 254 | D-WA/31513/2024<br>WA/ /               | SWAGAT RATH<br>MP  | BHABANI SANKAR TRIPATHY (1) | 5407/2024 |
| 255 | D-WA/31515/2024<br>WA/ /               | AMULYA SEN DEO<br>MP   | BHABANI SANKAR TRIPATHY (1) | 5408/2024 |
| 256 | D-WP(C)/31241/2024<br>WP(C)/ /         | TAPAN KUMAR SAMANTARA<br>MP                                    | BIRAJA PRASANNA DAS         | 9403/2024 |
| 257 | D-WP(C)/31242/2024<br>WP(C)/ /         | BIMAL KUMAR DAS<br>MP  | ASHIS KUMAR MISHRA          | 9404/2024 |
| 258 | D-WP(C)/31240/2024<br>WP(C)/ /         | NIBEDITA SAMANTARAY<br>MP                                      | SOMALEEN PATTANAIAK         | 9405/2024 |
| 259 | D-WP(C)/31251/2024<br>WP(C)/ /         | PANCHANAN SAHOO<br>MP  | BIRAJA PRASANNA DAS         | 9406/2024 |
| 260 | D-WP(C)/31253/2024<br>WP(C)/ /         | RAJAT SAHU<br>MP   | BIRAJA PRASANNA DAS         | 9407/2024 |
| 261 | D-WP(C)/31254/2024<br>WP(C)/ /         | M/S.INDIAN FARMERS FERTILIZER CO.OPRANDE SMOCHANDRAPURNA<br>MP |                             | 9408/2024 |
| 262 | D-WP(C)/31261/2024<br>WP(C)/ /         | BIGHNESWAR SATAPATHY<br>MP                                     | ANIL KUMAR DAS              | 9409/2024 |
| 263 | D-WP(C)/31262/2024<br>WP(C)/ /         | CHANDRAKANTA PRADHAN<br>MP                                     | BIRAJA PRASANNA DAS         | 9410/2024 |
| 264 | D-WP(C)/31252/2024<br>WP(C)/ /         | PRATAP KUMAR DHIR<br>MP  | KAJAL SAHOO                 | 9411/2024 |
| 265 | D-WP(C)/18582/2024<br>WP(C)/10303/2024 | MAX LIFE INSURANCE COMPANY LTD.,CUTTACK<br>MP                  |                             | 9412/2024 |
| 266 | D-WP(C)/25672/2024<br>WP(C)/14826/2024 | JAYADEV SAHOO<br>MP  |                             | 9413/2024 |
| 267 | D-WP(C)/31279/2024<br>WP(C)/ /         | SANDHYARANI SATAPATHY<br>MP                                    | ANJAN KUMAR BISWAL          | 9414/2024 |
| 268 | D-WP(C)/18769/2023<br>WP(C)/18769/2023 | SOUMYA RANJAN SAHOO<br>MP                                      | BIJAYA KUMAR PATTANAIAK     | 9415/2024 |
| 269 | D-WP(C)/31284/2024<br>WP(C)/ /         | LADUKISHORE SAHU<br>MP   | ARUN KUMAR PATRA            | 9416/2024 |
| 270 | D-WP(C)/31283/2024<br>WP(C)/ /         | SAIRAM APAT<br>MP  | ARUN KUMAR PATRA            | 9417/2024 |
| 271 | D-WP(C)/31285/2024<br>WP(C)/ /         | MIRA DEBI SINGH<br>MP  | ARUN KUMAR PATRA            | 9418/2024 |
| 272 | D-WP(C)/31287/2024<br>WP(C)/ /         | SUSANTA KUMAR MOHARANA<br>MP                                   | ARUN KUMAR PATRA            | 9419/2024 |
| 273 | D-WP(C)/31288/2024<br>WP(C)/ /         | SAGAR KUMAR BEHERA<br>MP                                       | ARUN KUMAR PATRA            | 9420/2024 |
| 274 | D-WP(C)/31289/2024<br>WP(C)/ /         | ANJU DEVI<br>MP  | ARUN KUMAR PATRA            | 9421/2024 |
| 275 | D-WP(C)/11403/2024<br>WP(C)/7664/2024  | ABDUL AHAD<br>MP   | AJIT CH MOHAPATRA           | 9422/2024 |
| 276 | D-WP(C)/9240/2022<br>WP(C)/9240/2022   | BISWAJIT MOHANTY<br>MP   | ARABINDA TRIPATHY           | 9423/2024 |
| 277 | D-WP(C)/9243/2022<br>WP(C)/9243/2022   | SIBA PRASAD BARIK<br>MP  | ARABINDA TRIPATHY           | 9424/2024 |
| 278 | D-WP(C)/9245/2022                      | NILANCHALA PANIGRAHI   | ARABINDA TRIPATHY           |           |

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|     | WP(C)/9245/2022                        | MP  |   | 9425/2024 |
| 279 | D-WP(C)/31306/2024<br>WP(C)/ /         | BIKRAM KESHARI MANGARAJ<br>MP                       | SANGRAM KUMAR SINGH   | 9426/2024 |
| 280 | D-WP(C)/31307/2024<br>WP(C)/ /         | SOBHA PANDEY<br>MP                                  | ANSURAM MISHRA  | 9427/2024 |
| 281 | D-WP(C)/31309/2024<br>WP(C)/ /         | ANURAG PATTANAYAK<br>MP                             | SANTOSH KUMAR DWIVEDIY  | 9428/2024 |
| 282 | D-WP(C)/31311/2024<br>WP(C)/ /         | SIDHARTH PATTANAYAK<br>MP                           | SANTOSH KUMAR DWIVEDIY  | 9429/2024 |
| 283 | D-WP(C)/22712/2024<br>WP(C)/13130/2024 | KHIROD KUMAR MOHAPATRA<br>MP                        |   | 9430/2024 |
| 284 | D-WP(C)/22710/2024<br>WP(C)/13166/2024 | NARENDRANATH SWAIN<br>MP                            |   | 9431/2024 |
| 285 | D-WP(C)/31317/2024<br>WP(C)/ /         | LAXMIDHAR ROUT<br>MP                                | MANAS PATI  | 9432/2024 |
| 286 | D-WP(C)/5419/2024<br>WP(C)/8427/2024   | SAMIR KUMAR PANI<br>MP                              |   | 9433/2024 |
| 287 | D-WP(C)/16633/2021<br>WP(C)/16633/2021 | BHUBANA NANDA DALAI<br>MP                           | SRINIVAS MOHANTY  | 9434/2024 |
| 288 | D-WP(C)/27368/2023<br>WP(C)/27368/2023 | DIPAK KUMAR DANDAPAT<br>MP                          | BANSHIDHAR SATAPATHY  | 9435/2024 |
| 289 | D-WP(C)/20160/2023<br>WP(C)/20160/2023 | JAGANNIBASH BISWAL<br>MP                            |   | 9436/2024 |
| 290 | D-WP(C)/31326/2024<br>WP(C)/ /         | SUKUMAR ROUT<br>MP                                  | SUSHANTA KUMAR MISHRA   | 9437/2024 |
| 291 | D-WP(C)/31332/2024<br>WP(C)/ /         | SUB-DIVISIONAL OFFICER -1, TPWODL, SANGRAMPUR<br>MP | ARUN KUMAR TRIPATHY   | 9438/2024 |
| 292 | D-WP(C)/31341/2024<br>WP(C)/ /         | JIBARDHAN PADHAN<br>MP                              | SAILABALA JENA  | 9439/2024 |
| 293 | D-WP(C)/31342/2024<br>WP(C)/ /         | M/S.SCL INFRATECH LTD., ANDHRA PRADESH<br>MP        | DEEPA DEEPA PARIDA  | 9440/2024 |
| 294 | D-WP(C)/7588/2022<br>WP(C)/7588/2022   | KEDAR BISWAL<br>MP                                  | DIGAMBARA MISHRA  | 9441/2024 |
| 295 | D-WP(C)/31343/2024<br>WP(C)/ /         | RAMSHANKAR KHAMARI<br>MP                            | SAILABALA JENA  | 9442/2024 |
| 296 | D-WP(C)/31349/2024<br>WP(C)/ /         | ABHAYA KUAMR DAS<br>MP                              | BHABANI SANKAR TRIPATHY (1)                                       | 9443/2024 |
| 297 | D-WP(C)/31350/2024<br>WP(C)/ /         | BHABANI SANKAR NANDA<br>MP                          | SATYABRATA MOHANTY  | 9444/2024 |
| 298 | D-WP(C)/31352/2024<br>WP(C)/17492/2024 | KISHORE CHANDRA BARIKI<br>MP                        | SATYABRATA MOHANTY  | 9445/2024 |
| 299 | D-WP(C)/31363/2024<br>WP(C)/ /         | SUBHASHREE RAY<br>MP                                | ARUN KUMAR PATRA  | 9446/2024 |
| 300 | D-WP(C)/31364/2024<br>WP(C)/ /         | AMBIKA DAS<br>MP                                    | ARUN KUMAR PATRA  | 9447/2024 |
| 301 | D-WP(C)/31365/2024<br>WP(C)/ /         | PRAMILA ROUT<br>MP                                  | ARUN KUMAR PATRA  | 9448/2024 |
| 302 | D-WP(C)/13935/2021<br>WP(C)/13935/2021 | ARNAPURNA BARIK<br>MP                               | SAROJ KUMAR DASH  | 9449/2024 |
| 303 | D-WP(C)/31380/2024<br>WP(C)/ /         | SHREE HASTIBAHINI THAKURANI<br>MP                   | BIJE, CHITRAKESH MISHRA   | 9450/2024 |
| 304 | D-WP(C)/7796/2022<br>WP(C)/7796/2022   | PRAKRUTI BHUSAN RAY<br>MP                           | M/S AMITABH MISHRA, A. KEJRIWAL, AJIT PARIJA, S. BOSENITISH KUMAR | 9451/2024 |
| 305 | D-WP(C)/28781/2022<br>WP(C)/28781/2022 | MITA MALLICK<br>MP                                  | BINAYA KUMAR MOHANTY  | 9452/2024 |
| 306 | D-WP(C)/14154/2021<br>WP(C)/14154/2021 | PRATAP CHANDRA NAYAK<br>MP                          | KUNJA SUNDAR DAS  | 9453/2024 |
| 307 | D-WP(C)/18489/2023<br>WP(C)/18489/2023 | SUPRAVA PRADHAN<br>MP                               | PRASANTA KUMAR SATAPATHY  | 9454/2024 |
| 308 | D-WP(C)/22333/2023<br>WP(C)/22333/2023 | SANJUKTA BEHURIA<br>MP                              | UPENDRA KUMAR SAMAL   | 9455/2024 |
| 309 | D-WP(C)/31390/2024<br>WP(C)/ /         | ASHISH KAPOOR<br>MP                                 | BHASKAR CHANDRA PANDA   | 9456/2024 |

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| 310 | D-WP(C)/31396/2024<br>WP(C)/ /         | DILLIP KUMAR NAYAK<br>MP                    | NIKUNJA KUMAR DEO     | 9457/2024 |
| 311 | D-WP(C)/31397/2024<br>WP(C)/ /         | PURNA CHANDRA DAS<br>MP                     | UPENDRA KUMAR SAMAL   | 9458/2024 |
| 312 | D-WP(C)/31376/2024<br>WP(C)/ /         | M/S MAA MAJHI GOURI FIRE WOOD<br>MP         | JAGAMOHAN PATTNAIK    | 9459/2024 |
| 313 | D-WP(C)/31404/2024<br>WP(C)/ /         | KOSHAL COLLEGE OF PHARMACY, SAMBALPUR<br>MP | PARASURAM DAS         | 9460/2024 |
| 314 | D-WP(C)/27822/2024<br>WP(C)/16636/2024 | KRUSHNA PRIYA SAHOO<br>MP                   | CHANDRAKANTA NAYAK    | 9461/2024 |
| 315 | D-WP(C)/31406/2024<br>WP(C)/ /         | ASHISH KUMAR KARMI<br>MP                    | KUNAL KUMAR SWAIN     | 9462/2024 |
| 316 | D-WP(C)/31407/2024<br>WP(C)/ /         | MMCHT GNM TRAINING CENTRE, KANDHAMAR<br>MP  | PARASURAM DAS         | 9463/2024 |
| 317 | D-WP(C)/28381/2024<br>WP(C)/16160/2024 | DEBISINGH TANDI<br>MP                       |                       | 9464/2024 |
| 318 | D-WP(C)/31416/2024<br>WP(C)/ /         | SK. RIAZUDDIN<br>MP                         | ANURAG PATI           | 9465/2024 |
| 319 | D-WP(C)/31418/2024<br>WP(C)/ /         | KUNTALA JOSHI<br>MP                         | AUROVINDA MOHANTY     | 9466/2024 |
| 320 | D-WP(C)/16518/2024<br>WP(C)/11279/2024 | M/S. IMPEX WIRES, JAGATPUR, CUTTACK<br>MP   | SUDEEPTA KUMAR SINGH  | 9467/2024 |
| 321 | D-WP(C)/31419/2024<br>WP(C)/ /         | MANORANJAN SWAIN<br>MP                      | SKUNAL KUMAR SWAIN    | 9468/2024 |
| 322 | D-WP(C)/16518/2024<br>WP(C)/11279/2024 | M/S. IMPEX WIRES, JAGATPUR, CUTTACK<br>MP   | SUDEEPTA KUMAR SINGH  | 9469/2024 |
| 323 | D-WP(C)/31433/2024<br>WP(C)/ /         | RANJIT ORAM<br>MP                           | PADMANAVA JENA        | 9470/2024 |
| 324 | D-WP(C)/31439/2024<br>WP(C)/ /         | RASMITA RANA @ MAHAPATRA<br>MP              | TIGMANSHU PATNAIK     | 9471/2024 |
| 325 | D-WP(C)/31440/2024<br>WP(C)/ /         | SUDHIR CHANDRA SWAIN<br>MP                  | BIREN SANKAR TRIPATHY | 9472/2024 |
| 326 | D-WP(C)/31441/2024<br>WP(C)/ /         | PURNA CHANDRA BHOI<br>MP                    | SURYAKANTA DWIBEDI    | 9473/2024 |
| 327 | D-WP(C)/31444/2024<br>WP(C)/17496/2024 | KANCHAN PRASAD @ KANCHAN MANIS<br>MP        | SIDHARTH DAS          | 9474/2024 |
| 328 | D-WP(C)/31447/2024<br>WP(C)/ /         | SACHIKANT SATAPATHY<br>MP                   | BAIDHAR SAHOO         | 9475/2024 |
| 329 | D-WP(C)/23554/2024<br>WP(C)/14727/2024 | BINITA TRIPATHY<br>MP                       | SUBRATA MISHRA        | 9476/2024 |
| 330 | D-WP(C)/23543/2024<br>WP(C)/14739/2024 | BINITA TRIPATHY<br>MP                       | SUBRATA MISHRA        | 9477/2024 |
| 331 | D-WP(C)/23549/2024<br>WP(C)/15507/2024 | BINITA TRIPATHY<br>MP                       | SUBRATA MISHRA        | 9478/2024 |
| 332 | D-WP(C)/31460/2024<br>WP(C)/ /         | JITENDRA KUMAR DUTTA<br>MP                  | PRATIK NAYAK          | 9479/2024 |
| 333 | D-WP(C)/31193/2024<br>WP(C)/ /         | DWARAKA RESORTS PVT.LTD.<br>MP              | SOUMYA RANJAN MOHANTY | 9480/2024 |
| 334 | D-WP(C)/31193/2024<br>WP(C)/ /         | DWARAKA RESORTS PVT.LTD.<br>MP              | SOUMYA RANJAN MOHANTY | 9481/2024 |
| 335 | D-WP(C)/42086/2023<br>WP(C)/42086/2023 | TARAK NATH DAS<br>MP                        | SOUMYA RANJAN MOHANTY | 9482/2024 |
| 336 | D-WP(C)/29134/2023<br>WP(C)/29134/2023 | SANJUKTA BISWAL<br>MP                       | PRASANTA KUMAR NANDA  | 9483/2024 |
| 337 | D-WP(C)/29133/2023<br>WP(C)/29133/2023 | MANASI SWAIN<br>MP                          | PRASANTA KUMAR NANDA  | 9484/2024 |
| 338 | D-WP(C)/25130/2024<br>WP(C)/14295/2024 | SARAT KUMAR CHHOTARAY<br>MP                 |                       | 9485/2024 |
| 339 | D-WP(C)/31487/2024<br>WP(C)/ /         | LALIT KUMAR MOHANTY<br>MP                   | DURGESH NARAYAN RATH  | 9486/2024 |
| 340 | D-WP(C)/25014/2024<br>WP(C)/15004/2024 | BASANTA KUMAR DAS<br>MP                     | MANOJ VERMA           | 9487/2024 |
| 341 | D-WP(C)/12417/2022                     | DEBAKI PRADHAN                              | NIROD KUMAR SAHU      |           |

|     |  |                             |                        |           |
|-----|--|-----------------------------|------------------------|-----------|
|     | WP(C)/12417/2022                       | MP                          |                        | 9488/2024 |
| 342 | D-WP(C)/31493/2024<br>WP(C)/ /         | ABHISHEK SINGH<br>MP        | SAIBRATA RATH          | 9489/2024 |
| 343 | D-WP(C)/40013/2023<br>WP(C)/40013/2023 | DIPTIMAYEE MALLIK<br>MP     |                        | 9490/2024 |
| 344 | D-WP(C)/6322/2024<br>WP(C)/4822/2024   | BRAHMANANDA KAR<br>MP       |                        | 9491/2024 |
| 345 | D-WP(C)/31495/2024<br>WP(C)/ /         | DOLASINGH SAHU<br>MP        | SASWATI MOHAPATRA      | 9492/2024 |
| 346 | D-WP(C)/31497/2024<br>WP(C)/ /         | LAXMIPRIYA BISWAL<br>MP     | SAIBRATA RATH          | 9493/2024 |
| 347 | D-WP(C)/30780/2024<br>WP(C)/ /         | ANANTA BIJAYA DHEEBAR<br>MP | T.N MURTY              | 9494/2024 |
| 348 | D-WP(C)/31500/2024<br>WP(C)/ /         | SAUMITRA SAMAL<br>MP        | SAIBRATA RATH          | 9495/2024 |
| 349 | D-WP(C)/31503/2024<br>WP(C)/ /         | AMIT KUMAR PRUSTY<br>MP     | SAIBRATA RATH          | 9496/2024 |
| 350 | D-WP(C)/31505/2024<br>WP(C)/ /         | ROHIT KUMAR PRUSTY<br>MP    | SAIBRATA RATH          | 9497/2024 |
| 351 | D-WP(C)/31509/2024<br>WP(C)/ /         | BIKRAM KUMAR BARIK<br>MP    | SANJIB KUMAR BHANJADEO | 9498/2024 |
| 352 | D-WP(C)/31510/2024<br>WP(C)/ /         | ANJALI NAYAK<br>MP          | BHABANI SANKAR MISHRA  | 9499/2024 |